

# ORISSA HIGH COURT

## FILING REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/5880/2026	DEBENDRA PATRA VS STATE OF ODISHA	SRINIBAS NANDA VS	BIRMAHARAJPUR /191 /2025 () //	
2	D-BLAPL/5886/2026	CHHATARSINGH GOND @ MAJHI @ CHHATAR SINGH GOND VS STATE OF ODISHA	CHHATARSINGH BARIK VS	RAIGHAR /37 /2025 () //	
3	D-BLAPL/5889/2026	M. CHAITANYA @ M. CHAITANYA KUMAR @ CHAITANYA KUMAR VS STATE OF ODISHA	CHAITANYA KUMAR VS	CHANDILI /326 /2025 () //	
4	D-BLAPL/5890/2026	DILLIP KUMAR NAIK VS STATE OF ODISHA	ARUNA NAYAK VS	SAMAL /290 /2025 () //	
5	D-BLAPL/5902/2026	ANWAR SHEIKH VS STATE OF ODISHA	SWARAJ PATEL VS	// () //	AOR20220000246C202600008
6	D-BLAPL/5903/2026	MINARUL SK VS STATE OF ODISHA	SWARAJ PATEL VS	// () //	AOR20220000246C202600007
7	D-BLAPL/5907/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	NAYAGARH /41 /2026 () //	
8	D-BLAPL/5908/2026	GANGADHAR JENA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	LALBAG /463 /2025 () //	
9	D-BLAPL/5909/2026	ANIL MAHANANDIA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	SUNABEDA /40 /2025 () //	AOR20220000211C202600006
10	D-BLAPL/5913/2026	DHARMENDRA SWAIN @ MANTU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	//0 () //	
11	D-BLAPL/5915/2026	GUDDU @ SUDARSHAN NAHAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	HINDOL /196 /2024 () //	

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12	D-BLAPL/5920/2026	TANKADHARA REDDY @ JITU SINGH VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	GUDARI /63 /2024 () //	AOR20220001212C202600012
13	D-BLAPL/5921/2026	DILU @ DILLIP KU. SAHOO @ DILLIP KUMAR SAHOO VS STATE OF ODISHA	OYOTIRMAAYA SAHOO VS	NIRAKARPUR /47 /2026 () //	
14	D-BLAPL/5931/2026	ANIYA @ AJIT GANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /32 /2025 () //	
15	D-BLAPL/5933/2026	KAMAL CHARAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	ITAMATI /40 /2026 () //	
16	D-BLAPL/5936/2026	BHAGABAN SAHOO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAGARH SADAR /35 /2026 () //	
17	D-BLAPL/5937/2026	LALIT BARA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	BIRMITRAPUR /447 /2025 () //	
18	D-BLAPL/5940/2026	SRIKANTA MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /40 /2026 () //	AOD20240000366C202600023
19	D-BLAPL/5944/2026	SK. ABU TALLHA VS STATE OF ODISHA	SK. ZAFARULLA VS	TIHIDI /197 /2025 () //	
20	D-BLAPL/5945/2026	CHAITAN KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /141 /2024 () //	
21	D-BLAPL/5948/2026	PRABINA @ MUNA SAHU @ MUNA SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	JARAPADA /391 /2023 () //	
22	D-BLAPL/5949/2026	BITU KHATIK @ SONKAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /502 /2025 () //	
23	D-BLAPL/5951/2026	HASAN ANSARI	HARMOHAN DHAL	BISRA /33 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5958/2026	REKHA ROUTH	KULDEEP MOHANTY	NAYAGARH SADAR /232 /2025	AOD20240000012C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5961/2026	GUNU @ AKHILA NAIK	RONIT GHOSH	COLLIERY /604 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5972/2026	GITANJALI BARAD	BISHNU PRASAD PRADHAN	SPECIAL CRIME UNIT /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5977/2026	BHARAT CHANDRA THATT @ CHANDAN	ARUN KUMAR BEHERA	TALASARI MARINE /22 /2026	AOR20220003422C202600016
		VS	VS	()	
		STATE OF ORISSA		//	
28	D-BLAPL/5978/2026	AYAN RAITA	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5979/2026	SANTOSH DAS	BIJAY KUMAR BEHERA	KHURDA SADAR /26 /2026	AOR20220001736C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5980/2026	JAGANNATH MALIK @ JAGA	BISWARANJAN DALAI	PAHALA /445 /2025	AOR20220003722C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5981/2026	SUBHAM DALEI	KHUSBU PANIGRAHI	//	AOR20220002787C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5984/2026	RAJU @ PRAKASH DAS	BASUDEV BARIK	RAJNAGAR /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5985/2026	PAPU @ PAPUNI @ HRUSHIKESH MALIK	PRAKASH CHANDRA DASH	SALIPUR /246 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5989/2026	AKASH BISWAL	ANSHUMAN PANDA	DEOGAON /257 /2025	
		VS	VS	()	

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35	D-BLAPL/5991/2026	STATE OF ODISHA DEBI PRASANNA BEHERA VS	PUSPAMITRA MOHAPATRA VS	// MAHANGA /13 /2026 ()	
36	D-BLAPL/5993/2026	STATE OF ODISHA SUSANTA KUMAR MUDULI @ GANDU VS	RAMA CHANDRA MOHANTY VS	// KALINGA NAGAR /289 /2025 ()	
37	D-BLAPL/5996/2026	STATE OF ODISHA GOBINDA BAG VS	PRATYUSHA NAIDU VS	// SINDHIKELA PS /192 /2024 ()	
38	D-BLAPL/6000/2026	STATE OF ODISHA ISWAR NAIK @ ISHWAR NAIK VS	SUBASH CHANDRA SAHOO VS	// / 0 ()	
39	D-BLAPL/6002/2026	STATE OF ODISHA SURENDRA JANI VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /102 /2026 ()	
40	D-BLAPL/6004/2026	STATE OF ODISHA TOFFAN BISHOYI @ MASTER @ TAPAN @ TUTU VS	AKSHAYA KUMAR SUBUDHI VS	// TIHIDI /208 /2025 ()	
41	D-BLAPL/6005/2026	STATE OF ODISHA BISHAL SINGH VS	AMIT SUJAT BISWAL VS	// BOIPARIGUDA /35 /2024 ()	
42	D-BLAPL/6006/2026	STATE OF ODISHA ROHIM MULLA @ ROHIM MOLLA VS	RABINDRA NATH PRUSTY VS	// GURANDI /60 /2025 ()	
43	D-BLAPL/6008/2026	STATE OF ODISHA AKASH SHARMA VS	LALITENDU MISHRA VS	// ROURKELA CYBER P.S. /3 /2026 ()	AOR20220001610C202600009
44	D-BLAPL/6014/2026	STATE OF ODISHA PRAKASH KUMAR SAHOO VS	MANORANJAN ACHARYA VS	// ITAMATI /40 /2026 ()	
45	D-BLAPL/6015/2026	STATE OF ODISHA NIKHIL YADAV VS	PRASANTA KUMAR ROUSTRAY VS	// / / ()	AOD20240000391C202600014
		STATE OF ODISHA		//	

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46	D-BLAPL/6027/2026	RUPASHREE MISHRA VS STATE OF ODISHA	SUBIR PALIT VS	MARKAT NAGAR /166 /2025 () //	
47	D-BLAPL/6028/2026	RONIT KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /148 /2025 () //	
48	D-BLAPL/6030/2026	SUNIL BANJARA @ SUNIL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT GRPS /38 /2025 () //	
49	D-BLAPL/6031/2026	SIMANCHAL BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /104 /2025 () //	
50	D-BLAPL/6032/2026	BARUNA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
51	D-BLAPL/6033/2026	HRUSHIKESH NAIK VS STATE OF ODISHA	BHARATI DASH VS	/ /0 () //	
52	D-BLAPL/6034/2026	SUROJ NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
53	D-BLAPL/6035/2026	PURNA BESRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /289 /2024 () //	
54	D-BLAPL/6040/2026	JAHD KHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 () //	
55	D-BLAPL/6045/2026	SHYAM SUNDAR VS STATE OF ODISHA	SHYAM MANOHAR VS	/ /0 () //	
56	D-BLAPL/6049/2026	GAVAR RITESH @ RETESH KUMAR @ G.R.RITESH KUMAR @ RITESH KUMAR VS STATE OF ODISHA	KIMBERLY RATHI @ GOMAR VS	PARLAKHEMUNDI /57 /2024 () //	
57	D-BLAPL/6050/2026	SABITA SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/6053/2026	JITENDRA KHILAR	AMLAN SHAKTI PAUL	RANPUR /359 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/6054/2026	ADIL KERKETTA	BYOMOKESH SAHOO	KUCHINDA /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/6056/2026	JAGANNATH KHEMUDU	AMITAV TRIPATHY	NANDAPUR /147 /2025	AOD20220004505C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/6058/2026	ANANTA MALI	RABINDRA NATH PANDA	GUNUPUR /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/6063/2026	TOFAN BHOI @ TOFAN @ SAGAR BHOI	TARA PRASAD MOHAPATRA	JODAPADAR /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/6064/2026	NIRANJAN PARIDA	TARA PRASAD MOHAPATRA	CHANDANPUR /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/6065/2026	ABHI BEHERA	TARA PRASAD MOHAPATRA	PURI TOWN /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/6066/2026	GOBINDA CHANDRA SAHOO	AMITAV TRIPATHY	NAYAGARH SADAR /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/6067/2026	MANOJ KHARWAR	SARAT KUMAR JENA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/6070/2026	JAYARANI BAIDYA @ JAYA BAIDYA	TARA PRASAD MOHAPATRA	MALKANGIRI /209 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/6071/2026	SAMEER TADINGI	PANCHANAN PANIGRAHI	//	AOD20250000009C202600015
		VS	VS	()	

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69	D-BLAPL/6072/2026	STATE OF ODISHA RAMESH BADATIA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /149 /2025 ()	
70	D-BLAPL/6076/2026	STATE OF ODISHA NIRANJAN SATAPATHY @ NIRANJANA SATAPATHY	SURYAKANTA DWIBEDI VS	// BADAGODA P.S. /20 /2023 ()	
71	D-BLAPL/6078/2026	STATE OF ODISHA DHANESWAR NAG VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /322 /2025 ()	
72	D-BLAPL/6081/2026	STATE OF ODISHA RAJESH BIDIKA VS	ASIT KUMAR CHAUDHURY VS	// RAYAGADA TOWN /367 /2025 ()	
73	D-BLAPL/6085/2026	STATE OF ODISHA SADAM NAYAK VS	RUCHI RAJGARHIA VS	// () //	AOD20260000134C202600001
74	D-CMP/8024/2026 CMP/362/2026	MAYFAIR HOTELS AND RESORTS LTD., BHUBANESWAR VS KOLKATA UNIQUE HOSPITALITY LLP, SUNDERGARH	WANSHU MOHAN DWIBEDY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) AT BBSR(Khordha ) IA/0000001/2025	
75	D-CMP/8058/2026	DIPAK KUMAR JENA VS BAISHNAB CH. JENA	GANESH PRASAD SAMAL VS	// () //	
76	D-CMP/8082/2026	SANDHYARANI SETHI VS SANTOSH KUMAR DALAI	PRASANTA KUMAR SATAPATHY VS	// () //	
77	D-CMP/8089/2026	LOKANATHA GEJA VS MANARANJAN NAYAK	PRASANTA KUMAR SATAPATHY VS	// () //	
78	D-CMP/8114/2026	PRADIPTA KUMAR SAHOO VS PRAFULLA KUMAR SAHOO	BIBHUDHENDRA KUMAR RATH VS	// () //	
79	D-CMP/8159/2026	BHIMSEN OJHA VS SAMUEL DEBASIS JAMES	SATRUGHNA DASH (A) VS	// () //	AOR20220001212C202600011

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80	D-CMP/8197/2026	M/S. KAPILAS CEMENT MANUFACTURING WORKS LTD., BBSR VS ODISHA INDUSTRIAL DEVE. CORPN., BBSR	ADV. DR. C. PRASANNA SARANGI VS VS	// 0 //	
81	D-CMP/8213/2026	PANCHANAN DAS VS RAMESH CHANDRA MISHRA	MAHESWAR MOHANTY VS VS	// 0 //	
82	D-CMP/8214/2026	TANKADHAR PRADHAN VS M/S. CONSORTIUM MOTORS PVT. LTD., BBSR	ASHOK KUMAR PANIGRAHI VS VS	// 0 //	
83	D-CMP/8222/2026	KHALI KHAN VS MAINA BIBI	DURGA PRASAD JENA VS VS	// 0 //	
84	D-CMP/8247/2026	SITAKANTA SAMANTARAY VS PRITILATA BISOI	JATINDRA KUMAR MOHAPATRA VS VS	// 0 //	
85	D-CMP/8274/2026	NILACHAL PUROHIT VS PRAMOD KUMAR PUROHIT	ANAM CHARAN PANDA VS VS	// 0 //	
86	D-CMP/8292/2026	PRAHALLAD SWAIN VS ANU CHARAN SWAIN	DWARIKA PRASAD MOHANTY VS VS	// 0 //	
87	D-CMP/8309/2026	RANJITA NAIK VS LAXMIPRIYA NAIK	AMIT PRASAD BOSE VS VS	// 0 //	
88	D-CONTC/8002/2026	M.C. OF TUKUDA HIGH SCHOOL, ANGUL VS DR.N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS VS	// 0 //	
89	D-CONTC/8006/2026	MADHUSMITA SWAIN VS ARVIND KUMAR AGRAWAL, I.A.S	DR.PURUSOTTAM CHULI VS VS	// 0 //	
90	D-CONTC/8009/2026	BIDHU BHUSAN ROUT VS ARVIND KUMAR AGRAWAL, I.A.S	ADV. VS VS	// 0 //	
91	D-CONTC/8010/2026	LOKAJANANI SAHANY	ADV.	//	

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		VS	VS	()	
92	D-CONTC/8018/2026	DINABANDU SAHU, PRINCIPAL ACCOUNTANT GENERAL(A AND E), ODISHA NARAYAN JENA	ADV.	//	
		VS	VS	()	
93	D-CONTC/8022/2026	HRUSIKESH BEURA, OES, D.E.O., CUTTACK RAMESH CHANDRA BARIK	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
94	D-CONTC/8025/2026	N.S.THIRUMALA NAIK, PRINCIPAL SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR ALOK MISHRA	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
95	D-CONTC/8030/2026	N.S.THIRAMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR ANATHA KUMAR PARIDA	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
96	D-CONTC/8032/2026	N.S.THIRUMALA NAIK, PRINCIPAL SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR MAMATA DAS	ADV.	//	
		VS	VS	()	
97	D-CONTC/8054/2026	USHA PADHI, PRINCIPAL SECRETARY DEPT. OF HOUSING AND URBAN DEVELOPMENT, ODISHA SUDARSAN SAMAL	ADV.	//	
		VS	VS	()	
98	D-CONTC/8059/2026	MANSS KUMAR TRIPATHY, OAS, TAHASILDAR, DARPAN GIRIDHARI HIGHER SECONDARY SCHOOL, PATTANAJAI	ADV.	//	
		VS	VS	()	
99	D-CONTC/8073/2026	PABITRA MOHAN BARIK, OES,DISTRICT EDUCATION OFFICER,KENDRAPARA BRAJA KISHORE NAYAK	ADV.	//	
		VS	VS	()	
100	D-CONTC/8076/2026	GIRISH S.N., I.A.S SANJAY KESHARI MOHAPATRA	ADV.	//	
		VS	VS	()	
101	D-CONTC/8080/2026	SAMARENDRA PAIKERA, I.I.C. NIMAPARA POLICE STATION, PURI SANKARSAN KHUNTIA	ADV.	//	
		VS	VS	()	
102	D-CONTC/8087/2026	PROF. AMIYA KUMAR RATH, V.C., B.P.U.T., SUNDARGARH BALISTHA MAHAKUDA	MADAN MOHAN SWAIN	//	
		VS	VS	()	

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103	D-CONTC/8094/2026	SUBHA SHARMA, IAS JAGABANDHU DAS VS	ADV. VS	// // ()	
104	D-CONTC/8099/2026	MANOJ KUMAR BEHERA, OAS-I(JB) BLOCK DEVELOPMENT OFFICER, BHADRAK DR. SUBRAT KUMAR JENA VS	ADV. VS	// // ()	
105	D-CONTC/8110/2026	KIRANDEEP KAUR SAHOTA, I.A.S AJAY KUMAR MOHANTY VS	ADV. VS	// // ()	
106	D-CONTC/8130/2026	HEMANT SHARMA, IAS PARTHA SARTHI ROUT VS	ADV. VS	// // ()	
107	D-CONTC/8147/2026	RAJASHREE CHAKMA, REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR DIPTIMAYEE DALAI VS	ADV VS	// // ()	AOD20250000656C202600005
108	D-CONTC/8148/2026	ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT. RAJAKISHORE SAHOO VS	ADV VS	// // ()	AOR20220001535C202600038
109	D-CONTC/8149/2026	ARBIND KUMAR PADHI, SECRETARY AGRICULTURE AND FARMERS EMPOWERMENT DEPTT. LAXMIPRIYA PANI VS	ADV VS	// // ()	AOD20250000656C202600006
110	D-CONTC/8150/2026	ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT. GITARANI PANIGRAHI VS	ADV VS	// // ()	AOR20220001297C202600056
111	D-CONTC/8151/2026	ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. RASMI RANJAN PATTANAYAK VS	ADV VS	// // ()	AOD20240000618C202600034
112	D-CONTC/8152/2026	BHUPENDRA SINGH POONIA, PRINCIPAL SECRETARY SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPTT. DR. AMIYA KUMAR MOHANTY VS	ADV VS	// // ()	AOD20250000180C202600040
113	D-CONTC/8153/2026	ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SANIMAL,BARAGARH VS	ADV VS	// // ()	AOD20220001927C202600012
		DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.			

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114	D-CONTC/8154/2026	KUNJALATA ROUT VS MRUTYUNJAYA TRIPATHY, TAHASILDAR BHUBANESWAR	ADV VS	// ()	AOD20240000618C202600032
115	D-CONTC/8155/2026	BAGULI BARIK VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// ()	AOD20220001927C202600011
116	D-CONTC/8156/2026	BISWA RANJAN DHAL VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BBSR	ADV VS	// ()	AOD20240000618C202600035
117	D-CONTC/8188/2026	SADHU CHARAN MANGARAJ @ MAJHI VS SOVA SHARMA, IAS	ADV. VS	// ()	
118	D-CONTC/8194/2026	CH.SYAM SUNDAR PATRO VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY, DEPT. OF FOOD AND CIVIL SUPPLIES, BHUBANESWAR	ADV. VS	// ()	
119	D-CONTC/8201/2026	ALIVA DAS VS MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA	ADV. VS	// ()	
120	D-CONTC/8211/2026	PURUSOTTAM SAHOO VS THE DIRECTOR OF PUBLIC HEALTH(HEALTH AND FAMILY WELFARE DEPT.), BHUBANESWAR	ADV. VS	// ()	
121	D-CONTC/8234/2026	JAYAPRAKASH PRADHAN VS ASWATHY. S, I.A.S	ADV. VS	// ()	
122	D-CONTC/8244/2026	JIBAN KUMAR DUTTA VS ARBIND AGRAWAL, IAS	SANGRAM JENA VS	// ()	
123	D-CONTC/8248/2026	BHAGABAN BISOYI VS ARBIND AGRAWAL, IAS	SANGRAM JENA VS	// ()	
124	D-CONTC/8255/2026	TAPAN KUMAR MALLICK VS ASHUTOSH KULKARNI, COLLECTOR CUM DISTRICT MAGISTRATE RAYAGADA	ADV VS	// ()	AOD20240000242C202600036
125	D-CONTC/8280/2026	GOLAKA BIHARI SAHU	MANOJ KUMAR PANDA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/8296/2026	MANASH RAY (OAS),TAHASILDAR,CHHENDIPADA,ANGUL KALYAN PATTNAIK	ADV.	//	
		VS	VS	()	
127	D-CONTC/8298/2026	BALAYA DEHURI, EXECUTIVE OFFICER ATHAGARH NOTIFIED AREA COUNCEL, ATHGARH/ PITABAS MOHANTY	ADV.	//	
		VS	VS	()	
128	D-CONTC/8303/2026	ARBIND AGRAWAL, IAS ARBIND KUMAR SINGH	ADV.	//	
		VS	VS	()	
129	D-CONTC/8308/2026	SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA KANCHAN BALA MOHARANA	RINTU NAYAK	//	AOD20250000560C202600005
		VS	VS	()	
130	D-CONTR/5887/2026	DR N THIRUMALA NAIK, IAS BIJAY KUMAR PARIDA	ADV.	//0	
		VS	VS	()	
131	D-CRLA/5885/2026	SURYANSU SEKHAR PADHI, I.I.C BALIPATANA POLICE STATION, BHUBANESWAR SURA NAIK	RANJAN KUMAR SAHOO	BARKOTE /190 /2018	AOR20220000012C202600001
		VS	VS	()	
132	D-CRLA/5950/2026	STATE OF ODISHA HEMANT @ HEMANTA PATRA	JUGALA KISHORE PANDA	BELAGARH /16 /2021	
		VS	VS	()	
133	D-CRLA/5975/2026	STATE OF ODISHA LITU @HARISANKAR ROUT	ABINASH ROURTRAY	ANGUL TOWN /1018 /2020	
		VS	VS	()	
134	D-CRLA/6023/2026	STATE OF ODISHA SIMADRI NAYAK	PRABIN DAS	//0	
		VS	VS	()	
135	D-CRLA/6024/2026	STATE OF ODISHA(VIG.) BHARAT KUAMR GHADEI @ BHARAT KUMAR GHADHARI	AMRENDRA KUMAR MOHAPATRA	SAMBALPUR VIGILANCE /56 /1997	
		VS	VS	()	
136	D-CRLA/6037/2026	STATE OF ODISHA(VIG.) TUKUNA BADATIA	REBATI LATA PANDA	DIGAPAHANDI /256 /2022	
		VS	VS	()	

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### FILING REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLA/6041/2026	STATE OF ODISHA MUNA KHAN @ SK ABDUL SIDDIQUI VS	AJAYA KUMAR PRADHAN VS	// ATHGARH /302 /2022 ()	
138	D-CRLA/6047/2026	STATE OF ODISHA SHEIK MANU @ SK. MUNTAJ ALLI @ MIAN VS	REBATI LATA PANDA VS	// JAGATSINGPUR /258 /2019 ()	
139	D-CRLA/6080/2026	STATE OF ODISHA MAHESWAR BHOI @ MAINA VS	RAMANI KANTA PATTANAIK VS	// BALIPATNA /183 /2025 ()	
140	D-CRLMC/5883/2026	STATE OF ODISHA RAJA @ RAJESH MALATI VS	SAMBEET PATTANAYAK VS	// GOP /144 /2020 ()	AOR20220001591C202600006
141	D-CRLMC/5884/2026	STATE OF ODISHA SANTOSH KUMAR CHARACHI VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /53 /2014 ()	AOR20220001631C202600053
142	D-CRLMC/5899/2026 CRLMC/634/2026	STATE OF ODISHA AMIT KUMAR DUTTA VS	SIDHANT DWIBEDI VS	// BADAMBADI /49 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000102/2026	AOD20220004458C202600015
143	D-CRLMC/5900/2026	STATE OF ODISHA PRADEEP SETHI @ PRADEEP KUMAR SETHI VS	BHARAT JALLI VS	// BADAMBADI /460 /2025 ()	AOD20240000581C202600020
144	D-CRLMC/5904/2026	STATE OF ODISHA MANASHA KUMAR ROUT @ MANAS KUMAR ROUT VS	RAJENDRA NARAYAN ROUT VS	// BONTH /109 /2019 ()	AOR20220001558C202600039
145	D-CRLMC/5911/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	JUDHISTHIR SAHOO VS	// ITAMATI /402 /2025 ()	AOD20220003315C202600013
146	D-CRLMC/5924/2026	STATE OF ODISHA NIRMALA JENA VS	MITU KUMAR BISWAL VS	// BAIDYANATHPUR /90 /2024 ()	AOD20240000430C202600022
147	D-CRLMC/5925/2026	STATE OF ODISHA BINOD CHANDRA JENA @ BINOD JENA VS	MITU KUMAR BISWAL VS	// BAIDYANATHPUR /154 /2023 ()	AOD20240000430C202600023
		STATE OF ODISHA		//	

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148	D-CRLMC/5926/2026	LAMBODAR BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /102 /2018 () //	
149	D-CRLMC/5928/2026	SUBRAT KUMAR SAMAL VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /236 /2025 () //	AOR20220001639C202600007
150	D-CRLMC/5943/2026	JITU SAHOO VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PARJANG /224 /2019 () //	
151	D-CRLMC/5947/2026	SANKAR BHAKTA @ PINTU VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /104 /2020 () //	
152	D-CRLMC/5963/2026	BHABANI SANKAR JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHUBANESWAR VIGILANCE /41 /2017 () //	
153	D-CRLMC/5998/2026	KHALEKUL AKUNJEE@KHALEKUL AKUNJI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
154	D-CRLMC/6007/2026	HIMANSHU PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	MAHULPADA /32 /2022 () //	
155	D-CRLMC/6025/2026	KISHORE KUMAR JENA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	CHANDABALI /406 /2025 () //	AOD20240000333C202600008
156	D-CRLMC/6029/2026	REKHA JOSHI VS STATE OF ANDHRA PRADESH	JAISH JOSHI VS	/ /0 () //	
157	D-CRLMC/6039/2026	JAGABANDHU SETHY@BABULI SETHY VS STATE OF ODISHA	BIKRAM RATH VS	KHUNTUNI /61 /2013 () //	
158	D-CRLMC/6043/2026	AJAY KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	BANIGOCHA /11 /2017 () //	AOD20220003086C202600026
159	D-CRLMC/6059/2026	APARNA SAMANTRAY	DEBASNAN DAS	MADHUPATNA /13 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/6074/2026	STATE (NIA), BBSR	SANTOSH KUAMR MUND, (SPL.PUBLIC PROSECUTOR)0		
		VS	VS	()	
		GAMELI CHINNA RAO @ SANTU @ KHILLA @ BANDHU SANTOSH @ KILLO MOHAN RAO @/PULLEYA MELAKA			
161	D-CRLMC/6077/2026	SANTANU KUMAR JENA	PRAFULLA CHANDRA ACHARYA	/ /0	
		VS	VS	()	
		SAROJ KUMAR ROUT		//	
162	D-CRLMP/5939/2026	RAM PRASAD MEHER	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/5941/2026	DAITARY SAHU@DAITYARI SAHU	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/5973/2026	SUBHALAXMI DEO	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMP/5995/2026	GITANJALI SETHI	JAGADIP SAHOO	BHADRESWAR /233 /2025	AOD20250001139C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMP/6048/2026	KRUSHNA CHANDRA SENA	DOLAGOBINDA MOHAPATRA	/ /	AOR2023000065C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMP/6052/2026	TAPAN KUMAR BEHERA	SATYAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMP/6055/2026	BASANT PAL	RESHMA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMP/6086/2026	MANASI DASGUPTA	SURYAKANTA DASMOHAPATRA	/ /	AOR20220004152C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/5938/2026	SOUMYASHREE MOHAPATRA	DEBI PRASAD PATTNAIK	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLREV/6009/2026	PRATIMA MOHAPATRA KEDAR CHARAN DASH VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /40 /2010 ()	AOR20220001487C202600036
172	D-CRLREV/6083/2026	SRINIVAS PATRA VS MUKTIKANTA ROUSTRAY	SIDHESWAR RATH VS	// // ()	
173	D-CRP/8199/2026	PRASANT KUMAR SAHU VS SUSANTA KUMAR SAHU	AMAR KUMAR MOHANTY VS	// // ()	
174	D-EXP/8311/2026	BANAMALI PANDA VS STATE OF ODISHA	RINTU NAYAK VS	// // ()	AOD20250000560C202600003
175	D-FAO/8037/2026	L.M.(CLAIMS), M/s. SHRIRAM GEENRAL INSURANCE VS MIRI TUDU	PRASANT KUMAR MAHALI VS	// // ()	
176	D-FAO/8219/2026	GOLAP KASIMALIA VS UNION OF INDIA	SATYABAN SAHOO VS	// // ()	
177	D-JCRLA/5888/2026 JCRLA/70/2026	PRAMOD KUMAR RATH VS STATE OF ODISHA	ADV. VS	KODALA /16 /2020 A.D.J.,KHALLIKOTE(Ganjam) ST/0000026/2020	
178	D-JCRLA/5891/2026 JCRLA/71/2026	GANESH SHAH VS STATE OF ODISHA	ADV. VS	SPL.TASK FORCE /15 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR(Khordha ) TR/0000246/2022	
179	D-JCRLA/5892/2026 JCRLA/72/2026	KANHA@NANDA KISHORE OJHA VS STATE OF ODISHA	ADV. VS	CAPITAL P.S. /97 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) CT/0000157/2024	
180	D-JCRLA/5893/2026 JCRLA/73/2026	DHANESWAR MURMU VS STATE OF ODISHA	ADV. VS	SARAT /30 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000046/2025	
181	D-JCRLA/5894/2026 JCRLA/74/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	ITAMATI /17 /2021 A.D.J.,NAYAGARH(Nayagarh ) ST/0000080/2021	

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182	D-JCRLA/5895/2026 JCRLA/75/2026	RABINSON@RABIN GUDIA VS STATE OF ODISHA	ADV. VS	KUTRA /70 /2019 SPECIAL JUDGE (POCSO), SUNDARGARH(Sundargarh) Spl/0000076/2019	
183	D-MACA/8033/2026	R.M., NEW INDIA ASSURANCE CO. LTD., CUTTACK VS KUNTIMANI DAS	PRASANTA KUMAR MAHALI VS	// 0 //	
184	D-MACA/8057/2026	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SUDHANSUBALA RAY	NAYAN BEHARI DAS VS	// 0 //	
185	D-MACA/8085/2026	CHIEF REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD., BBSR VS MIANTI BAIDYA	CHITOMRANANDA VS	// 0 //	
186	D-MACA/8169/2026	M/s. THE NEW INDIA ASSURANCE COMPANY LTD., BBSR VS MINATI ROUT	SOMASOH ROY VS	// 0 //	
187	D-MATA/8119/2026	SUBRATA SAHOO VS MONALISA SAHOO	UPENDRA KUMAR SAMAL, (SR.ADV.) VS	// 0 //	
188	D-MATA/8160/2026	GAYATRI BARIK VS DILLIP KUMAR BEJ	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600021
189	D-MATA/8173/2026	SUMAN NAYAK @ SUMAN NAIK @ SUMAN KUMAR VS BOCHA SAILAJA	PRANVA SWAIN VS	// 0 //	
190	D-MATA/8180/2026	JYOTI SANKAR DAS VS SULEKHA DAS	DEEPAK KU SAHOO VS	// 0 //	
191	D-MATA/8182/2026	DEEPAK KUMAR PRADHAN VS MEENAKSHI BEHERA	AMIYA KUMAR MOHANTY VS	// 0 //	
192	D-MATA/8191/2026	ITISHREE SRICHANDAN @ DALASINGHRAY VS PAPIN KUMAR DALASINGHRAY	SANJIB KUMAR BHANJADEO VS	// 0 //	
193	D-MATA/8243/2026	SUBRATA SAHOO	UPENDRA KUMAR SAMAL, (SR.ADV.)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		MONALISA SAHOO		//	
194	D-MSA/8323/2026	SARAT KUMAR RATH	TANMAY MISHRA	//	
		VS	VS	0	
		ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR		//	
195	D-MSA/8326/2026	SARAT KUMAR RATH	TANMAY MISHRA	//	
		VS	VS	0	
		ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR		//	
196	D-RPFAM/8185/2026	MADHUSMITA BEHERA	DEEPAK KU SAHOO	//	
		VS	VS	0	
		TRILOCHAN BEEHRA		//	
197	D-RPFAM/8262/2026	DR. ADITYA KIRAN DASH	GOUTAM CHARAN ROUT	//	
		VS	VS	0	
		SADHANA PANDA		//	
198	D-RSA/8077/2026	BASUDEV JEW GHAROI THAKUR, JAJPUR	ARUN KUMAR MISHRA 2	//	
		VS	VS	0	
		PRANAKRUSHNA DAS		//	
199	D-RSA/8241/2026	UTTAM KUMAR DAS	MAMATA MISHRA	//	
		VS	VS	0	
		BHARATI MANDAL @ DAS		//	
200	D-RSA/8284/2026	KHUSHIRAM BAGARTI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		KEDAR BAGARTI		//	
201	D-RVWPET/8223/2026	RAMESH KUMAR PANDYA	ASISH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-RVWPET/8327/2026	MANASWINI PANDA	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		NIRANJAN PANDA		//	
203	D-TRP(C)/8319/2026	CHANDANA DEY	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		PRAKASH TAKRI @ THAKUR		//	
204	D-WA/8012/2026	TAHERA BIBI	AMIT PRASAD BOSE	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WA/8015/2026	SEBATI BHOI STATE OF ODISHA VS PRAMILA SUNDARI MOHANTY	SABITA RANJAN PATTNAIK,A.G.A VS	// // ()	LOD20240000172C202600061
206	D-WA/8016/2026	STATE OF ODISHA VS PRADIPTA KUMAR ROUTRAY	SABITA RANJAN PATTNAIK,A.G.A VS	// // ()	LOD20240000200C202600058
207	D-WA/8017/2026	PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT VS RAJKISHORE SWAIN	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600071
208	D-WA/8019/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS BINODINI NAYAK	ADVOCATE GENERAL VS	// // ()	LOD20240000194C202600070
209	D-WA/8061/2026	MAHENDRA TIADI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()	
210	D-WA/8157/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS DEEPAK KUMAR NAYAK	ADVOCATE GENERAL VS	// // ()	LOD20240000200C202600059
211	D-WA/8158/2026	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS BASANTA KUMAR SAHOO	ADVOCATE GENERAL VS	// // ()	LOD20240000172C202600062
212	D-WA/8208/2026	LAHARIKA SAHU VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// // ()	
213	D-WP(C)/7985/2026	MANGULU CHARAN PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PANDA VS	// // ()	AOD20230000797C202600001
214	D-WP(C)/7986/2026	SATYA NARAYAN NAYAK VS STATE OF ODISHA	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600027
215	D-WP(C)/7987/2026	GOKULANANDA PUROHIT VS STATE OF ODISHA	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600026

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216	D-WP(C)/7988/2026	Dr. BINAYAK PADHY VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202600028
217	D-WP(C)/7989/2026	SIBA PRASAD RATH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600053
218	D-WP(C)/7990/2026	SARAT CHANDRA MAHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600054
219	D-WP(C)/7991/2026	SASWATI SOUMYA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600063
220	D-WP(C)/7992/2026	RAJENDRA MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600055
221	D-WP(C)/7993/2026	PRATAP KUMAR MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //	AOR20230000010C202600025
222	D-WP(C)/7994/2026	CHITRASEN SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600057
223	D-WP(C)/7995/2026	SUDAM PANIGRAHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600058
224	D-WP(C)/7996/2026	RAHUL PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600056
225	D-WP(C)/7997/2026	SUSANT BHOI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600060
226	D-WP(C)/7998/2026	BASANTA KUMAR DISIRI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600059
227	D-WP(C)/7999/2026	BINA HARIYANI	SRINIVAS MOHANTY	//	AOR20240000732C202600061

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/8000/2026	ARJUN JENA	SAMBEET PATTANAYAK	//	AOR20220001591C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/8001/2026	SUBHASHREE MOHARANA	SRINIVAS MOHANTY	//	AOR20240000732C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/8003/2026	NIRANJAN SAHOO	SUDHIR KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
231	D-WP(C)/8004/2026	SURENDRA BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/8005/2026	LALATENDU PAL	LALATENDU SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/8007/2026	GOURANGA CHARAN SAHOO	DR. JITENDRA KUMAR LENKA	//	
	WP(C)/6075/2026	VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/8008/2026	GURUPRASAD SWAIN	ARUNA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/8011/2026	BIRANCHI KUMAR RAJ	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/8013/2026	DEBIARCHANA BISWAL	AJAYA KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/8014/2026	SABITA RANA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/8020/2026	SANGRAM HANSDA	NARESH CHANDRA JENA	//	
		VS	VS	()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/8021/2026	STATE OF ODISHA GOPAL KRUSHNA BARAL VS	DIBYARANJAN BEHERA VS	// // 0	
240	D-WP(C)/8023/2026	STATE OF ODISHA GANESWAR SOREN VS	NARESH CHANDRA JENA VS	// // 0	
241	D-WP(C)/8026/2026	STATE OF ODISHA UDAN SOREN VS	NARESH CHANDRA JENA VS	// // 0	
242	D-WP(C)/8027/2026	STATE OF ODISHA NIRAKAR SAHOO VS	SUSHREE SANGITA PASAYAT VS	// // 0	
243	D-WP(C)/8028/2026	STATE OF ODISHA ASIT KUMAR PRAHARAJ VS	SUSHREE SANGITA PASAYAT VS	// // 0	
244	D-WP(C)/8029/2026	STATE OF ODISHA FADU MURMU VS	NARESH CHANDRA JENA VS	// // 0	
245	D-WP(C)/8031/2026	STATE OF ODISHA LACHHAMAN TOPPO VS	NARESH CHANDRA JENA VS	// // 0	
246	D-WP(C)/8034/2026 WP(C)/6108/2026	STATE OF ODISHA MALAYA CHARAN PARIDA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
247	D-WP(C)/8035/2026	STATE OF ODISHA SEBASISH JENA VS	ARUN KUMAR PATRA VS	// // 0	
248	D-WP(C)/8036/2026	STATE OF ODISHA RAJENDRA SINGH VS	NARESH CHANDRA JENA VS	// // 0	
249	D-WP(C)/8038/2026	STATE OF ODISHA PANKAJ KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //	

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250	D-WP(C)/8039/2026	BAISHNABA CHARAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
251	D-WP(C)/8040/2026	KRUSHNA CHANDRA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
252	D-WP(C)/8041/2026	THE EXECUTIVE ENGINEER (ELECT.), TPNODL, BHADRAK VS THE REGISTRAR-CUM-SECY, ODISHA HUMAN RIGHTS COMMISSION (OHRC), BHUBANESWAR	PRASANTA KUMAR TRIPATHY VS	// () //	
253	D-WP(C)/8042/2026	P. PRADIP KUMAR PATRO VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600037
254	D-WP(C)/8043/2026	MANGULU KUJUR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
255	D-WP(C)/8044/2026	JATINDRANATH PALEI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
256	D-WP(C)/8045/2026 WP(C)/6077/2026	DEBADATTA MUDULI VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202600019
257	D-WP(C)/8046/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
258	D-WP(C)/8047/2026	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600041
259	D-WP(C)/8048/2026	JAGABANDHU PADIARY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
260	D-WP(C)/8049/2026	RAMAKANTA MISHRA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// () //	AOR20220001535C202600040
261	D-WP(C)/8050/2026	MANORANJAN MAJHI	RANJIT MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/8051/2026	TILAK BAG	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/8052/2026	SIBA PRASAD SAMAL	SAMIR KUMAR BEHERA	//	
		VS	VS	0	
		BRANCH MANAGER, AXIS BANK, RANJANGOLA, DHENKANAL		//	
264	D-WP(C)/8053/2026	KALINGA NAGAR KRANTIKARI SHRAMIK SANGHA, SANKHA KUMAR DAS	SANKHA KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/8055/2026	PRADYUMNA MOHAPATRA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		AXIS BANK LTD., BHUBANESWAR		//	
266	D-WP(C)/8056/2026	M/S RASHO ENTERPRISES, BHUBANESWAR	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/8060/2026	SANATAN ROUT	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/8062/2026	MADHUMITA BHADRA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/8063/2026	SANATAN ROUT	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/8064/2026	BIBHUTI BHUSAN BEHERA	RAJAKISHROE SAHOO	//	
		VS	VS	0	
		SECY OF HOME DEPT., GOVT. OF ODISHA, LOK SEVA BHAWAN		//	
271	D-WP(C)/8065/2026	NEPAL PANDA	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		CHAIRMAN UTKAL GRAMEEN BANK, BALANGIR		//	
272	D-WP(C)/8066/2026	M/S MAKARDHWAJ BISWAL	DILLIP KUMAR SAHOO	//	AOD2024000078C202600003
	WP(C)/6133/2026	VS	VS	0	

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		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, BHUBANESWAR			
273	D-WP(C)/8067/2026	JASHINTA DUNGUNG	LAXMINARAYAN PATEL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/8068/2026	BIJAY KUMAR DAS	SATYANARAYAN MISHRA	//	AOR20220001303C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/8069/2026	NIRUPAMA JENA	MANAS RANJAN BAUG	//	AOR20220002374C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/8070/2026	ORISSA SPINNING MILLS LTD., KOLKATA	CHINMAY CHOUDHURY	//	
	WP(C)/6124/2026	VS	VS	()	
		ORISSA STATE FINANCIAL CORPORTION, BBSR		//	
277	D-WP(C)/8071/2026	ASMANI OLIVE HEMROM	LAXMINARAYAN PATEL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/8072/2026	SUSHANT KUMAR SAHU	DEEPALI MAHAPATRA	//	
	WP(C)/6099/2026	VS	VS	()	
		UNION OF INDIA		//	
279	D-WP(C)/8074/2026	SIBA NARAYAN PRADHAN	BIDESH RANJAN BEHERA	//	
	WP(C)/6095/2026	VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/8075/2026	RAMESH CHANDRA PATTANAYAK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/8078/2026	SADANANDA PRADHAN	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/8079/2026	PRABHUSAHAY KANDULUNA	LAXMINARAYAN PATEL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/8081/2026	RAMAKANTA NAYAK	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/8083/2026	RADHARANI PANDA VS THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER (ELECT.), TPCODL, CENTRAL ELECTRICAL DIVISION, CUTTACK	PADMA CHARAN PATTANAİK VS	// ()	
285	D-WP(C)/8084/2026	SANJAY CHOUDHURY VS TULASI CHOUDHURY @ SAHOO	SANTOSH KUMAR DWIVEDY VS	// () //	
286	D-WP(C)/8086/2026	RADHARANI PANDA VS THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER (ELECT.), TPCODL, CENTRAL ELECTRICAL DIVISION, CUTTACK	PADMA CHARAN PATTANAİK VS	// () //	
287	D-WP(C)/8088/2026	AMMAR LOKHANDWALA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// () //	
288	D-WP(C)/8090/2026	PANCHANAN BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //	
289	D-WP(C)/8091/2026	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	JIBANKANTA PATTANAİK VS	// () //	
290	D-WP(C)/8092/2026	JAYPAL BARLA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //	
291	D-WP(C)/8093/2026	DAITARY SAHU @ DAITYARI SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //	
292	D-WP(C)/8095/2026	AMARJIT KANDULUNA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //	
293	D-WP(C)/8096/2026	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
294	D-WP(C)/8097/2026	M/S J.P.S.ENTERPRISES, KHURDA VS THE COMMISSIONER CT AND GST BHUBANESWAR, ODISHA	SUSMITA PATTNAİK VS	// () //	
295	D-WP(C)/8098/2026	RAJENDRA SAHOO	LAXMINARAYAN PATEL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/8100/2026	SURESH CHANDRA PATTNAIK	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/8101/2026	MANLAKHAN SINGH	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/8102/2026	BISHNUPRIYA MOHANTY	AJIT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/8103/2026	MOHAMMAD GOLAM HUSSAIN	SK JONED FAIZ	//	
		VS	VS	0	
		BRANCH MANAGER BANK OF INDIA, BHUBANESWAR		//	
300	D-WP(C)/8104/2026	ABINASH ROURAY	SUSHANT KUMAR PRADHAN (3)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/8105/2026	SARAT KUMAR RATH	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/8106/2026	DEBAL KUMAR MISHRA	M. BALAKRISHNA RAO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/8107/2026	SARAT KUMAR RATH	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/8108/2026	OMPRAKASH GUPTA	AMIYA KUMAR MISHRA	//	
		VS	VS	0	
		THE COLLECTOR, BALASORE		//	
305	D-WP(C)/8109/2026	SARAT KUMAR PRUSTY	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/8111/2026	SARAT KUMAR RATH	DEBAKANT MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/8112/2026	STATE OF ODISHA GANESWAR SWAIN VS	TAPAN KUMAR BISWAL VS	// // 0	
308	D-WP(C)/8113/2026 WP(C)/6121/2026	STATE OF ODISHA RAMESWARI PANIGRAHY VS	KRISHNA CHANDRA SAHU VS	// // 0	
309	D-WP(C)/8115/2026	STATE OF ODISHA SARAT KUMAR RATH VS	DEBAKANT MOHANTY VS	// // 0	
310	D-WP(C)/8116/2026	STATE OF ODISHA MANJULATA DHAL VS	SUKANTA KUMAR MISHRA VS	// // 0	
311	D-WP(C)/8117/2026	STATE OF ODISHA SHARAT CHANDRA BEHERA VS ROURKELA STEEL PLANT, SUNDERGARH	ANIRUDHA DAS VS	// // 0	
312	D-WP(C)/8118/2026	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// // 0	
313	D-WP(C)/8120/2026	PRAKASH RANJAN DASH VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// // 0	
314	D-WP(C)/8121/2026	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// // 0	
315	D-WP(C)/8122/2026	K.DEEPIKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // 0	
316	D-WP(C)/8123/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. VS STATE OF ODISHA	<del>BISHNUPRASAD SARANGI</del> VS	// // 0	
317	D-WP(C)/8124/2026	ISWAR CHANDRA KHARA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// // 0	

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318	D-WP(C)/8125/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. VS STATE OF ODISHA	<del>BISHINIBBRASAD SARANGI</del> VS STATE OF ODISHA	// () //	
319	D-WP(C)/8126/2026	BISWAKAMBHUNATH SHG, PATANA JAJPUR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS STATE OF ODISHA	// () //	
320	D-WP(C)/8127/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. VS STATE OF ODISHA	<del>BISHINIBBRASAD SARANGI</del> VS STATE OF ODISHA	// () //	
321	D-WP(C)/8128/2026	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS STATE OF ODISHA	// () //	
322	D-WP(C)/8129/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. VS STATE OF ODISHA	<del>BISHINIBBRASAD SARANGI</del> VS STATE OF ODISHA	// () //	
323	D-WP(C)/8131/2026	TRISHOOL LOGISTICS PRIVATE LIMITED VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	JYOTI RANJAN DEO VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	// () //	AOR20220001593C202600005
324	D-WP(C)/8132/2026	MURARI PADHAN @ PRADHAN VS ODISHA GRAMINA BANK	DILIP KUMAR SAHU VS ODISHA GRAMINA BANK	// () //	AOR20220001727C202600041
325	D-WP(C)/8133/2026	PRAFULLA KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS STATE OF ODISHA	// () //	
326	D-WP(C)/8134/2026	ASHOK NAYAK VS ODISHA GRAMINA BANK	DILIP KUMAR SAHU VS ODISHA GRAMINA BANK	// () //	AOR20220001727C202600042
327	D-WP(C)/8135/2026	AKSHYA DHALA @ AKHAYA KUMAR DHAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// () //	
328	D-WP(C)/8136/2026	BASANTA KUMAR MAHAPATRA VS ODISHA GRAMINA BANK	DILIP KUMAR SAHU VS ODISHA GRAMINA BANK	// () //	AOR20220001727C202600043
329	D-WP(C)/8137/2026	SUMANTA MAJHI	DILIP KUMAR SAHU	//	AOR20220001727C202600044

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		VS	VS	()	
		ODISHA GRAMINA BANK		//	
330	D-WP(C)/8138/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD.	BISHNUBRASAD SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/8139/2026	PRAFULLA KUMAR RATH	DEBAKANT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/8140/2026	MIHIR KUMAR MOHAPATRA	ASWINI KUMAR KARMI	//	AOR20220001297C202600055
		VS	VS	()	
		AUTHORIZED OFFICER, ICICI BANK LIMITED		//	
333	D-WP(C)/8141/2026	GYAN CHAND PRUSTY	PARTHA SARATHI DAS	//	AOD20240000364C202600061
		VS	VS	()	
		COMMISSIONER CUM CHAIRMAN, STA		//	
334	D-WP(C)/8142/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD.	BISHNUBRASAD SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/8143/2026	HINA BARAL	Dhananjaya Mund	//	AOR20220001492C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/8144/2026	PRAFULLA KUMAR RATH	DEBAKANT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/8145/2026	HINA BARAL	Dhananjaya Mund	//	AOR20220001492C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/8146/2026	M/S MAHADEV REAL ESTATE CONSULTANCY PVT. LTD.	BISHNUBRASAD SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/8161/2026	SAROJINI SATPATHY	DEBAKANT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/8162/2026	RAMAKANTA SENAPATI	SAROJA KANTA SAMAL	//	
		VS	VS	()	

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341	D-WP(C)/8163/2026	STATE OF ODISHA HINA BARAL VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202600040
342	D-WP(C)/8164/2026	STATE OF ODISHA NEELACHAL BUILD TECH AND RESORTS VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202600022
343	D-WP(C)/8165/2026	JAYCEE HOUSING PRIVATE LIMITED NIKHIL KUMAR DALAI VS	SATYANARAYAN MOHAPATRA VS	// // ()	
344	D-WP(C)/8166/2026	STATE OF ODISHA SAROJINI SATPATHY VS	DEBAKANT MOHANTY VS	// // ()	
345	D-WP(C)/8167/2026	STATE OF ODISHA SK.LIAQUAT ALI VS	SAROJA KANTA SAMAL VS	// // ()	
346	D-WP(C)/8168/2026	STATE OF ODISHA PUSPALATA MISHRA VS	DEBAKANT MOHANTY VS	// // ()	
347	D-WP(C)/8170/2026	STATE OF ODISHA MONALISHA RATH VS	DEBAKANT MOHANTY VS	// // ()	
348	D-WP(C)/8171/2026	STATE OF ODISHA PRASANNA KUMAR PANDA VS	SUKANTA KUMAR MISHRA VS	// // ()	
349	D-WP(C)/8172/2026	STATE OF ODISHA MONALISHA RATH VS	DEBAKANT MOHANTY VS	// // ()	
350	D-WP(C)/8174/2026	STATE OF ODISHA SAYED MOTAHAR AHMAD PARVEZ VS	SUBHENDU KUMAR NAYAK VS	// // ()	
351	D-WP(C)/8175/2026	STATE OF ODISHA MAA VAISHNO DEVI CONSTRUCTION VS	Kananbala Roychoudhury VS	// // ()	AOR20220001523C202600014
		STATE OF ODISHA		//	

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352	D-WP(C)/8176/2026	ANIL KUMAR MANDAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
353	D-WP(C)/8177/2026	MAA VAISHNODEVI NURSING COLLEGE, BALASORE VS STATE OF ODISHA	DOM SWARUP VS	// 0 //	
354	D-WP(C)/8178/2026	BANAMALI SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
355	D-WP(C)/8179/2026	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
356	D-WP(C)/8181/2026	JAGANNATH MAHANTA VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	SUBASH CHANDRA SAHOO VS	// 0 //	
357	D-WP(C)/8183/2026	ABHINNA CHANDRA BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
358	D-WP(C)/8184/2026	BHANJA KISHORE PADHY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
359	D-WP(C)/8186/2026	M/S MANOJ SETHI, KHORDHA VS THE ASST. COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR II, KHORDHA	SUBASH CHANDRA SAHOO VS	// 0 //	
360	D-WP(C)/8187/2026	SATYABHAMA MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
361	D-WP(C)/8189/2026	SIBARAM SADANGI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
362	D-WP(C)/8190/2026	SAROJINI PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
363	D-WP(C)/8192/2026	BINAPANI SETHY	PRANGYANANDA PATTANAIAK	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/8193/2026	MINATI ROUT	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/8195/2026	KUMARI MINAKHI BARIK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/8196/2026	MANAGING COMMITTEE PURI DISTRICT COOPERATIVE MILK PRODUCERS UNION LTD.(PUMUL) KHURDHA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/8198/2026	PADMINI BAG	NIHAL RATH	//	
		VS	VS	0	
		STATE GONT. OF ODISHA		//	
368	D-WP(C)/8200/2026	KANAKLATA ROUT @ SAMANTARAY	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/8202/2026	M/S P.D.AGARWAL, ANGUL	MUKESH PANDA	//	
		VS	VS	0	
		STATE TAX OFFICER ANGUL CIRCLE, ANGUL		//	
370	D-WP(C)/8203/2026	K SANDHYA RANI ACHARY	NIHAL RATH	//	
		VS	VS	0	
		STATE GOVT. OF ODISHA		//	
371	D-WP(C)/8204/2026	CHITRAREKHA ROUT	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/8205/2026	JAMUNAPANI NAYAK	NIHAL RATH	//	
		VS	VS	0	
		STATE GOVT. OF ODISHA		//	
373	D-WP(C)/8206/2026	PRAVATI MAHAPATRA	BIBHUTI BHUSAN PATTNAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/8207/2026	BASANTI GOLARI	NIHAL RATH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE GOVT. OF ODISHA		//	
375	D-WP(C)/8209/2026	UTTARA NAYAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
376	D-WP(C)/8210/2026	INDUMATI BASANTIA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
377	D-WP(C)/8212/2026	GADADHAR BARIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
378	D-WP(C)/8215/2026	DEBASISH MALLICK	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		THE CHIEF MANAGER CUM AUTHORISED OFFICER, UNION BANK, KHURDHA		//	
379	D-WP(C)/8216/2026	RASHMI PRAVA SAHU	NIHAL RATH	//	
		VS	VS	0	
		STATE GOVT. OF ODISHA		//	
380	D-WP(C)/8217/2026	HARIPRIYA MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
381	D-WP(C)/8218/2026	LALITA SHARMA	RAMESH KUMAR AGRAWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
382	D-WP(C)/8220/2026	RADHA RANI MOHANKUDA	NIHAL RATH	//	
		VS	VS	0	
		STATE GOVT. OF ODISHA		//	
383	D-WP(C)/8221/2026	MATHURANANDA BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
384	D-WP(C)/8224/2026	SUBASH CHANDRA BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/8225/2026	SANDHYARANI BISOYI	NIHAL RATH	//	
		VS	VS	0	
		STATE GOVT. OF ODISHA		//	

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386	D-WP(C)/8226/2026	SHARADA SHRINIVAS PATI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
387	D-WP(C)/8227/2026	DIPTIMAYEE PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
388	D-WP(C)/8228/2026	MADHUSMITA PANDA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
389	D-WP(C)/8229/2026	PRITIPADMA SARANGI VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
390	D-WP(C)/8230/2026	DURGA PRASANNA MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
391	D-WP(C)/8231/2026	PADMINI SUBHADARSHINI ACHARYA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
392	D-WP(C)/8232/2026	SUJATA PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
393	D-WP(C)/8233/2026	PATRAS BAA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
394	D-WP(C)/8235/2026	B.INDIRA VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
395	D-WP(C)/8236/2026	PANDAVA NANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
396	D-WP(C)/8237/2026	MINATI SADANGI VS STATE GOVT. OF ODISHA	NIHAL RATH VS	// 0 //	
397	D-WP(C)/8238/2026	BIMAL CHANDRA PARAMAGURU	MAHESWAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/8239/2026	VINCENT BARLA	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/8240/2026	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTDANILM DASH		//	
		VS	VS	0	
		SARASWATI MARANDI		//	
400	D-WP(C)/8242/2026	ARUNA SAMANTARAY	BHABANI SANKAR DAS	//	
		VS	VS	0	
		CHIEF MANAGER PUNJAB NATIONAL BANK, PARADEEP		//	
401	D-WP(C)/8245/2026	SILBESTAR TOPNO	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/8246/2026	ASHIS KUMAR SAHOO	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		THE TAHASILDAR, PURI		//	
403	D-WP(C)/8249/2026	BHARATI TARAI	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/8250/2026	BISWAMITRA TRIPATHY	BIRANCHI NARAYAN MAHAPATRA	//	
		VS	VS	0	
		CHIEF ELECTORAL OFFICER, ODISHA, KHORDHA		//	
405	D-WP(C)/8251/2026	BHARATI MAHATO	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/8252/2026	BEBARA ALLAYA @ ELLEYA	SUBASH CHANDRA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/8253/2026	SANJAY KACHHAP	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/8254/2026	DEBASIS MOHANTY	SAMARENDRA KUMAR MOHANTY	//	
		VS	VS	0	

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409	D-WP(C)/8256/2026	SETTLEMENT OFFICER, CUTTACK BIJILI PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // 0 //	
410	D-WP(C)/8257/2026	MANISHA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
411	D-WP(C)/8258/2026	KASI PRASAD NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //	
412	D-WP(C)/8259/2026	LEBIAN KANDULAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
413	D-WP(C)/8260/2026	LOKANATH SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
414	D-WP(C)/8261/2026	FAKIR RANA VS ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, KALAHANDI	GOKULANANDA SAHU VS	// 0 //	
415	D-WP(C)/8263/2026	JOSEPH TOPNO VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
416	D-WP(C)/8264/2026	SRIDHAR DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	// 0 //	
417	D-WP(C)/8265/2026	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600035
418	D-WP(C)/8266/2026	SUBHAM KAHALI VS State Of Odisha	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202600062
419	D-WP(C)/8267/2026	JABA PURABI NAGESH VS THE STATE OF ODISHA	SWETA PATNAİK VS	// 0 //	

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420	D-WP(C)/8268/2026	NRUSINGHA BEHERA VS STATE OF ODISHA	Swapnil Roy VS	// () //	AOR20220001600C202600033
421	D-WP(C)/8269/2026	LAXMI PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //	
422	D-WP(C)/8270/2026	BINOD BIHARI PATTANAİK VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// () //	
423	D-WP(C)/8271/2026	PADMABATI GOUDO ALIAS PADMINI VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202600054
424	D-WP(C)/8272/2026	AMARENDRA DAS VS RASMITA DAS	HIMANSU BHUSAN SUTAR VS	// () //	
425	D-WP(C)/8273/2026	BISWAJIT PATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// () //	AOR20220001665C202600020
426	D-WP(C)/8275/2026	SHIBA CHARAN PANDA VS STATE OF ODISHA	Swapnil Roy VS	// () //	AOR20220001600C202600034
427	D-WP(C)/8276/2026	URMILA BHUYAN VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// () //	
428	D-WP(C)/8277/2026	IQRA PARWEEN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// () //	AOD20240000698C202600003
429	D-WP(C)/8278/2026	SURESH LUGUN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// () //	
430	D-WP(C)/8279/2026	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //	AOD20240000586C202600047
431	D-WP(C)/8281/2026	NABAGHANA MAHARANA	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600048

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		NATIONAL HIGH WAY AUTHORITY OF INDIA		//	
432	D-WP(C)/8282/2026	PRAMODINI DAS	VIVEKANANDA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/8283/2026	PRAPHULLA SAHOO	RINTU NAYAK	//	AOD20250000560C202600004
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/8285/2026	BIKASH RANJAN PANDA	SASANKA SEKHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/8286/2026	DULARI GURIA	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/8287/2026	JANAKI PATHAK	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/8288/2026	RAJANIKANTA NAIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/8289/2026	ANIL PRAKASH SAMAD	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/8290/2026	SIBA PRASAD SAMAL	SAMIR KUMAR BEHERA	//	
		VS	VS	0	
		BRACH MANAGER, UCO BANK, CUTTACK		//	
440	D-WP(C)/8291/2026	LAXMIPRIYA DASH	RAKESH KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/8293/2026	KRUSHNA CHANDRA CHAMPATI	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/8294/2026	BIDYADHARA KULHARI	SANGRAM JENA	//	
		VS	VS	0	

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443	D-WP(C)/8295/2026	STATE OF ODISHA BUTIA BARLA VS	LAXMINARAYAN PATEL VS	// // 0	
444	D-WP(C)/8297/2026	STATE OF ODISHA TARUNA KUMAR PANDA VS	PRAMODA KUMAR MISHRA VS	// // 0	
445	D-WP(C)/8299/2026	STATE OF ODISHA RAJIB LOCHAN MAJHI VS	SANGRAM JENA VS	// // 0	
446	D-WP(C)/8300/2026	STATE OF ODISHA SEWANI SOY VS	LAXMINARAYAN PATEL VS	// // 0	
447	D-WP(C)/8301/2026	STATE OF ODISHA MANORANJAN NAYAK VS	NAMITA PATTANAİK VS	// // 0	
448	D-WP(C)/8302/2026	THE AUTHORISED OFFICER ASSET RECONSTRUCTION COMPANY (INDIA) LTD., KOLKATA ASIT KUMAR MOHANTY VS	AMBIKA PRASAD RAY VS	// // 0	
449	D-WP(C)/8304/2026	COLLECTOR CUTTACK BHASKAR CHANDRA DAS VS	HARA PRASAD RATH VS	// // 0	
450	D-WP(C)/8305/2026	STATE OF ODISHA RAMA CHANDRA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
451	D-WP(C)/8306/2026	STATE OF ODISHA NARAYAN MISHRA VS	DHIRENDRA KUMAR DAS VS	// // 0	
452	D-WP(C)/8307/2026	AUTHORIZED OFFICER CUM CHIEF MANAGER, UCO BANK, BBSR LOKANATH MOHANTA VS	HARA PRASAD RATH VS	// // 0	
453	D-WP(C)/8310/2026	STATE OF ODISHA HAREKRUSHNA MOHANTA VS	HARA PRASAD RATH VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/8312/2026	BIDYADHAR HATI VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	// 0 //	
455	D-WP(C)/8313/2026	GOPAL CHARAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
456	D-WP(C)/8314/2026	DEO KARAN PRASAD JAISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
457	D-WP(C)/8315/2026	HARIMOHAN BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
458	D-WP(C)/8316/2026	GAJANAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
459	D-WP(C)/8317/2026	PRAMOD KUMAR SRICHANDAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
460	D-WP(C)/8318/2026	BRUNDABAN CHANDRA PEDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
461	D-WP(C)/8320/2026	BAIDYANATH MISHRA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
462	D-WP(C)/8321/2026	LAXMI DHAR MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
463	D-WP(C)/8322/2026	PRAKASH CHANDRA MAHARANA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
464	D-WP(C)/8324/2026	TAPAS RANJAN MAHANTA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
465	D-WP(C)/8325/2026	BABITA KUMARI KHORA	JANAKI KANTA MAHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/8328/2026	T C I SUPPLY CHAIN SOLUTIONS	RINTU NAYAK	//	AOD20250000560C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-WP(C)/8329/2026	KSHIROD GOUDA	Dilip Kumar Sahu	//	AOR20220001727C202600045
		VS	VS	()	
		ODISHA GRANINA BANK		//	
468	D-WP(C)/8330/2026	ASHIS KUMAR PANI	Dilip Kumar Sahu	//	AOR20220001727C202600046
		VS	VS	()	
		ODISHA GRAMINA BANK		//	
469	D-WPCRL/5918/2026	PRINCE @ HRUDANANDA NAYAK	SATYA RANJAN MULIA	/ / 0	
		VS	VS	()	
		UNION OF INDIA		//	
470	D-WPCRL/5954/2026	NTPC LTD	ATUL TRIPATHY	//	AOD20240000618C202600033
		VS	VS	()	
		SUB COLLECTOR CUM SDM, TALCHER, ANGUL		//	
471	D-WPCRL/5967/2026	SRIKRUSHNA BARIK	MANAS KUMAR CHAND	MARINE PST TALCHUA / 5 / 2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WPCRL/5969/2026	AMIYA RANJAN BARIK	ARIJEET MISHRA	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/5881/2026	MD DASTAGIR KHAN @ RASTAGIR KHAN	UMA SHANKAR PATEL	SUNDARGARH TOWN / 454 / 2025	AOR20220000263C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/5882/2026	MUHMMAD KU'ANEN KHAN @ KONAIN @ KANEK	UMA SHANKAR PATEL	TALSARA / 274 / 2025	AOR20220000263C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/5896/2026	MANOJ KUMAR SAHU	BHARAT JALLI	BARANGA / 79 / 2026	AOD20240000581C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/5897/2026	SOUMYA RAJAN SAHOO @ CHIKU	BHARAT JALLI	GHASIPURA / 61 / 2026	AOD20240000581C202600021
		VS	VS	()	

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477	D-ABLAPL/5898/2026	STATE OF ODISHA AMJED ANSARI @ AMJED VS	BHARAT JALLI VS	// DAITARI /107 /2025 ()	AOD20240000581C202600023
478	D-ABLAPL/5901/2026	STATE OF ODISHA SANDEEP KUMAR BEHERA VS	PARTHA SARATHI DAS VS	// JASHIPUR /339 /2023 ()	AOD20240000364C202600059
479	D-ABLAPL/5905/2026	STATE OF ODISHA SANJEEV @ SANJIB KHARA VS	BIKASH KARNA VS	// KORAPUT SADAR /213 /2025 ()	
480	D-ABLAPL/5906/2026	STATE OF ODISHA HEMANTA BHATRA VS	JUGALA KISHORE PANDA VS	// DASMANTAPUR /11 /2026 ()	
481	D-ABLAPL/5910/2026	STATE OF ODISHA ABHISHEK BAG VS	BIKASH KARNA VS	// SINAPALI /31 /2026 ()	
482	D-ABLAPL/5912/2026	STATE OF ODISHA DEEPAK DIGAR VS	NIRANJAN LENKA VS	// BHANJPUR /36 /2026 ()	
483	D-ABLAPL/5914/2026	STATE OF ODISHA SOMANATH NAYAK @ FAGU VS	ASIT KUMAR JENA VS	// JATNI P.S. /90 /2026 ()	
484	D-ABLAPL/5916/2026	STATE OF ODISHA DEBASISH DAS VS	ASIT KUMAR JENA VS	// BADAGODA P.S. /390 /2017 ()	
485	D-ABLAPL/5917/2026	STATE OF ODISHA RASHMITA NAYAK VS	GOUTAM KUMAR ACHARYA VS	// BALASORE TOWN /60 /2026 ()	
486	D-ABLAPL/5919/2026	STATE OF ODISHA MANORANJAN GARNAYAK @ GADANAYAK VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /63 /2026 ()	
487	D-ABLAPL/5922/2026	STATE OF ODISHA RAGHUNATH MANGARAJ @ BALA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// INDUSTRIAL ESTATE PS /43 /2026 () //	

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488	D-ABLAPL/5923/2026	KANGRESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /109 /2026 () //	
489	D-ABLAPL/5927/2026	CHANDAN KUMAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PLANTSITE /221 /2018 () //	
490	D-ABLAPL/5929/2026	URMILA SHARMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /17 /2026 () //	
491	D-ABLAPL/5930/2026	ABHISEK MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	CANTONMENT ROAD /45 /2026 () //	
492	D-ABLAPL/5932/2026	BANTY @ SK JAFAR @ ZAFAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /423 /2025 () //	AOD2024000012C202600047
493	D-ABLAPL/5934/2026	DEBENDRA KUMAR JOSHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	GAISILET /35 /2026 () //	
494	D-ABLAPL/5935/2026	PRAVAKAR JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHANDANPUR /290 /2025 () //	
495	D-ABLAPL/5942/2026	BIBEKANANDA BAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	TIHIDI /429 /2025 () //	AOD20240000366C202600024
496	D-ABLAPL/5946/2026	UMAKANTA SUNA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SAINTALA /44 /2026 () //	
497	D-ABLAPL/5952/2026	BALARAM BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /23 /2026 () //	AOD20240000364C202600060
498	D-ABLAPL/5953/2026	WAHIDA BEGUM @ WAHIDA BIBI @ WAHIDA KHATUN VS STATE OF ODISHA	ANUN KUMAR BEHERA VS	BHOGRAI /24 /2026 () //	AOR20220003422C202600015
499	D-ABLAPL/5955/2026	CHANDAN BAHUT	SANGRAM DALUA	BHARATPUR PS /85 /2026	AOR20230000872C202600014

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/5956/2026	DEBENDRA PANI @ DEBENDRA KUMAR PANI	ROHIT RANJAN RAY	CAPITAL P.S. /547 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/5957/2026	RINA JENA @ REENA	PRASANTA KUMAR NANDA	MANCHESWAR P.S. /751 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/5959/2026	KANHA BARAL	MANAS KUMAR CHAND	NACHUNI /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/5960/2026	LAXMIDHAR DAS	ARIJEET MISHRA	DHUSURI /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/5962/2026	SAWAN @ SK. SABAN	MANAS KUMAR CHAND	DAITARI /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/5964/2026	SWADHIN @ BIDHAN PANDA	MANAS KUMAR CHAND	BOLAGARH P.S. /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/5965/2026	SIBAPRASAD BINDHANI	ARIJEET MISHRA	BIRIDI PS /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/5966/2026	SANA @ SANATAN NAYAK	SRIKANTA MAHUNTA	GUNUPUR /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/5968/2026	KETAN MAJHI	MANAS KUMAR CHAND	KESINGA /181 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/5970/2026	DUTTA SETHY@ DATTA SETHI @ DUTTA SETHI	SNEHASISH BEHERA	GONDIA /91 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/5971/2026	SAROJ MALLICK @ SAROJ KUMAR MALLICK	BISHNU PRASAD PRADHAN	CRRRI /41 /2026	
		VS	VS	()	

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**FILING REPORT AS ON :23/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/5974/2026	STATE OF ODISHA BAPUJI NAIK @ BABU NAIK VS	MANGU NANDY VS	// BANIGOCHA /20 /2025 ()	
512	D-ABLAPL/5976/2026	STATE OF ODISHA JITENDRA GANNA VS	KHUSBU PANIGRAHI VS	// BASTA /88 /2026 ()	AOR20220002787C202600034
513	D-ABLAPL/5982/2026	STATE OF ODISHA SK. SAHID VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA /15 /2026 ()	
514	D-ABLAPL/5983/2026	STATE OF ODISHA ANSHUMAN MITRA VS	BIBHUTI BHUSAN PATTNAYAK VS	// MAHILA P.S. BUXIBAZAR /30 /2026 ()	
515	D-ABLAPL/5986/2026	STATE OF ODISHA CHITTARANJAN DAS @ SATKA VS	AMULYA RATNA PANDA VS	// KHANTAPADA /296 /2019 ()	
516	D-ABLAPL/5987/2026	STATE OF ODISHA BABUL @ SANJEEB KUMAR ROUT VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI MODEL /261 /2025 ()	
517	D-ABLAPL/5988/2026	STATE OF ODISHA MOIN KHAN @ RAJA KHAN VS	SAKTI PRASAD DAS VS	// DHAULI PS /288 /2025 ()	
518	D-ABLAPL/5990/2026	STATE OF ODISHA AMRIT PATRA VS	SRIKANTA GOUDA VS	// TANGARPALI /34 /2026 ()	
519	D-ABLAPL/5992/2026	STATE OF ODISHA BANITA BEHERA VS	NIBEDITA MOHANTY VS	// BODEN /257 /2025 ()	
520	D-ABLAPL/5994/2026	STATE OF ODISHA CHAITANYA DEY VS	CHITTA RANJAN PATTNAIK VS	// KAMARDA /151 /2025 ()	
521	D-ABLAPL/5997/2026	STATE OF ODISHA SK RAJESH @ GEDA VS STATE OF ODISHA	DINESH RAY VS	// BARANGA /79 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/5999/2026	BISWANATH PATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /283 /2025 () //	
523	D-ABLAPL/6001/2026	KALAM BABU @ KALAM KHAN VS STATE OF ODISHA	SURAIYA BANO VS	LALBAG /207 /2022 () //	
524	D-ABLAPL/6003/2026	BHIKARI SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //	
525	D-ABLAPL/6010/2026	DHOBANI MAHANA@ DAMAYANTI MOANATY VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /53 /2026 () //	AOR20220000053C202600019
526	D-ABLAPL/6011/2026	SK. PATI @ SAMIM AKHTAR KHAN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /223 /2024 () //	
527	D-ABLAPL/6012/2026	MAYADHAR PALEI VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	BAMBARI /223 /2025 () //	AOD20250000898C202600001
528	D-ABLAPL/6013/2026	SANJIB TANI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// () //	AOD20240000333C202600007
529	D-ABLAPL/6016/2026	ANKIT PRASAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /1065 /2025 () //	
530	D-ABLAPL/6017/2026	SRIKANTA @ SRIKANT NANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAIDYANATHPUR /43 /2026 () //	
531	D-ABLAPL/6018/2026	PANKAJ PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAIDYANATHPUR /43 /2026 () //	
532	D-ABLAPL/6019/2026	PADMA CHARAN TAREI @ PADMA TAREI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /23 /2026 () //	
533	D-ABLAPL/6020/2026	ABAJ KHOSLA @ KHOSALA	JUGALA KISHORE PANDA	DASMANTAPUR /11 /2026	

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### FILING REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/6021/2026	MADHUSMITA ROUTRAY	SATYA RANJAN MULIA	CHAULIAGANJA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/6022/2026	ABDUL KARIM	SATYA RANJAN MULIA	LALBAG /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/6026/2026	JYOTI PRAKASH DASH	PRASANTA KUMAR SAHOO	TITILAGARH /20 /2026	AOR20220001411C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/6036/2026	KAZI KAMRUL ISLAM	SURYAKANTA DASH	LALBAG /29 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/6038/2026	AMIT SWAIN @ AMITUBAHCAN SWAIN	SOUMYA RANJAN PAIKRAY	BHANJANAGAR /400 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/6042/2026	BADAL @ KRUPASINDHU BALABANTARAY	JYOTIRMAYA SAHOO	KANAS /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/6044/2026	SESAN RANASINGH	BIJAY SWAIN	JANKIA P.S. /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/6046/2026	BIRA KISHORE DAS	ACHYUTANANDA PATTANAIK	BOLAGARH P.S. /67 /2026	AOD20240000586C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/6051/2026	SK. HARUN	MOHAMMED RIAZ	BARANGA /592 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/6057/2026	MADHUSMITA RAUTRAY	MANORANJAN DAS	CHAULIAGANJA /70 /2026	AOR20220000053C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/6060/2026	RANJAN KUMAR SAHOO @ SAHU	AMIT KUMAR NATH	RENGALI DAM SITE /48 /2026	
		VS	VS	()	

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### FILING REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/6061/2026	STATE OF ODISHA PANKAJ LOCHAN BISWAL VS	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /34 /2017 ()	
546	D-ABLAPL/6062/2026	STATE OF ODISHA(VIG.) JOSEPH XALXO VS	RAMANI KANTA PATTANAIAK VS	// SECTOR-19 /260 /2025 ()	
547	D-ABLAPL/6068/2026	STATE OF ODISHA RAMESH CHANDRA MUDULI VS	ABAKASH NANDA VS	// BARANGA /342 /2023 ()	
548	D-ABLAPL/6069/2026	STATE OF ODISHA CHANDAN GIRI VS	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600028
549	D-ABLAPL/6073/2026	STATE OF ODISHA MALAYA MEHER VS	SURYAKANTA DWIBEDI VS	// BHAWANIPATNA SADAR /41 /2026 ()	
550	D-ABLAPL/6075/2026	STATE OF ODISHA ADUA @ SATYABRAT BALABANTARAY VS	JYOTIRMAYA SAHOO VS	// KANAS /29 /2026 ()	
551	D-ABLAPL/6079/2026	STATE OF ODISHA PRASANT MAHAPATRO VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /603 /2025 ()	
552	D-ABLAPL/6082/2026	STATE OF ODISHA DAYANIDHI SAHU VS	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600033
553	D-ABLAPL/6084/2026	STATE OF ODISHA DEBENDRA DAS VS	Abesh Kamal VS	// () //	AOR20230000513C202600002
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :23/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/5954/2026 WPCRL/ /	NTPC LTD MP	ATUL TRIPATHY	3/2026
2	D-FA/186/1984 FA/186/1984	K.M.NOOR MP		3/2026
3	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	4/2026
4	D-ELPET/30913/2024 ELPET/25/2024	JAGANNATH PRADHAN MP	AMIT KU. NATH, D.K.MOHAPATRA	8/2026
5	D-CRP/8199/2026 CRP/ /	PRASANT KUMAR SAHU MP	AMAR KUMAR MOHANTY	14/2026
6	D-CRP/8199/2026 CRP/ /	PRASANT KUMAR SAHU MP	AMAR KUMAR MOHANTY	15/2026
7	D-SAO/4/2023 SAO/4/2023	SK. HAFIZ MP	GAJENDRA NATH ROUT	18/2026
8	D-MSA/8323/2026 MSA/ /	SARAT KUMAR RATH MP	TANMAY MISHRA	25/2026
9	D-MSA/8323/2026 MSA/ /	SARAT KUMAR RATH MP	TANMAY MISHRA	26/2026
10	D-MSA/8326/2026 MSA/ /	SARAT KUMAR RATH MP	TANMAY MISHRA	27/2026
11	D-MSA/8326/2026 MSA/ /	SARAT KUMAR RATH MP	TANMAY MISHRA	28/2026
12	D-JCRLA/26/2021 JCRLA/26/2021	SUKUTA@PRADEEP MALIK MP	SK.ZAFARULLA	49/2026
13	D-SA/79/1999 SA/79/1999	SK.M.ALLI MP		49/2026
14	D-SA/79/1999 SA/79/1999	SK.M.ALLI MP		50/2026
15	D-SA/79/1999 SA/79/1999	SK.M.ALLI MP		51/2026
16	D-LAA/7962/2026 LAA/ /	SASHIBHUSAN PADHAN @ SHASHI BHUSAN PADHAN MP	GEETANJANI MAJHI	52/2026
17	D-SA/79/1999 SA/79/1999	SK.M.ALLI MP		52/2026
18	D-CMAPL/49889/2025 CMAPL/ /	ODISHA STATE HOUSING BOARD, BBSR MP	ADV.	52/2026
19	D-CMAPL/843/2023 CMAPL/843/2023	AKHILA CHANDRA MISHRA MP	ASHOK KUMAR MOHAPATRA	53/2026
20	D-SA/79/1999 SA/79/1999	SK.M.ALLI MP		53/2026
21	D-SA/79/1999 SA/79/1999	SK.M.ALLI MP		54/2026
22	D-SA/174/1996 SA/174/1996	SURUBALI MP	M/S.R.K.MOHAPATRA	55/2026
23	D-SA/174/1996 SA/174/1996	SURUBALI MP	M/S.R.K.MOHAPATRA	56/2026
24	D-SA/174/1996 SA/174/1996	SURUBALI MP	M/S.R.K.MOHAPATRA	57/2026
25	D-TRP(C)/8319/2026 TRP(C)/ /	CHANDANA DEY MP	PRAMOD KUMAR JENA	58/2026
26	D-SA/174/1996	SURUBALI	M/S.R.K.MOHAPATRA	

	SA/174/1996	MP		58/2026
27	D-RPFAM/8262/2026 RPFAM/ /	DR. ADITYA KIRAN DASH MP	GOUTAM CHARAN ROUT	91/2026
28	D-RVWPET/8327/2026 RVWPET/ /	MANASWINI PANDA MP	SUSANTA KUMAR LENKA	97/2026
29	D-MATA/7983/2026 MATA/ /	SWARNAPRAVA SAHOO MP	GAJENDRANATH ROUT	108/2026
30	D-MATA/7983/2026 MATA/ /	SWARNAPRAVA SAHOO MP	GAJENDRANATH ROUT	109/2026
31	D-MATA/8119/2026 MATA/ /	SUBRATA SAHOO MP	UPENDRA KUMAR SAMAL, (SR.ADV.)	110/2026
32	D-MATA/7285/2026 MATA/ /	BIKI RATHA MP	PABITRA KUMAR NAYAK	111/2026
33	D-MATA/8182/2026 MATA/ /	DEEPAK KUMAR PRADHAN MP	AMIYA KUMAR MOHANTY	112/2026
34	D-MATA/262/2023 MATA/262/2023	SHARMILA CHAKRABORTY @ DASH MP	AMAR BALLAV NANDA, UMA CHARAN MISHRA, A.MISHRA, J.K.MA	113/2026
35	D-MATA/8191/2026 MATA/ /	ITISHREE SRICHANDAN @ DALASINGHRA MP	ANJIB KUMAR BHANJADEO	114/2026
36	D-MATA/8243/2026 MATA/ /	SUBRATA SAHOO MP	UPENDRA KUMAR SAMAL, (SR.ADV.)	115/2026
37	D-MATA/8243/2026 MATA/ /	SUBRATA SAHOO MP	UPENDRA KUMAR SAMAL, (SR.ADV.)	116/2026
38	D-MATA/8160/2026 MATA/ /	GAYATRI BARIK MP	MANAS RANJAN BAUG	117/2026
39	D-MATA/8160/2026 MATA/ /	GAYATRI BARIK MP	MANAS RANJAN BAUG	118/2026
40	D-CONTC/43223/2025 CONTC/5478/2025	PRAFULLA KUMAR SAHU MP		120/2026
41	D-CONTC/51346/2025 CONTC/6055/2025	MAMATA DAS MP		121/2026
42	D-CONTC/50665/2025 CONTC/5925/2025	NALINIKANTA JENA MP		122/2026
43	D-CONTC/50666/2025 CONTC/5926/2025	KHETRABASI DASH MP		123/2026
44	D-CONTC/49514/2025 CONTC/5963/2025	DAMAYANTI PANDA MP		124/2026
45	D-CONTC/51937/2025 CONTC/6371/2025	BIJAY KUMAR SAMAL MP		125/2026
46	D-CONTC/51943/2025 CONTC/6372/2025	TANMAYEE MOHANTY MP		126/2026
47	D-CONTC/51949/2025 CONTC/6242/2025	RAJKISHORE TRIPATHY MP		127/2026
48	D-CONTC/53855/2025 CONTC/6377/2025	KALU CHARAN JENA MP		128/2026
49	D-CONTC/51951/2025 CONTC/6373/2025	PRAMOD KUMAR PATRA MP		129/2026
50	D-CONTC/51932/2025 CONTC/6370/2025	SATISH PRASAD NANDA MP		130/2026
51	D-CONTC/53859/2025 CONTC/6337/2025	ARTATRANA MAJHEE MP		131/2026
52	D-CONTC/53854/2025 CONTC/6336/2025	AJAYA KUMAR ROUT MP		132/2026
53	D-CONTC/53853/2025 CONTC/6376/2025	SAROJ KUMAR RAY MP		133/2026
54	D-CONTC/53850/2025 CONTC/6335/2025	HEMANTA ROUT MP		134/2026
55	D-CONTC/53479/2025 CONTC/6387/2025	DIPAK KUMAR RAJ MP	DILIP KUMAR PATNAIK	135/2026
56	D-CONTC/53484/2025 CONTC/6388/2025	BIBHUTI BHUSAN DAS MP	DILIP KUMAR PATNAIK	136/2026
57	D-CONTC/53485/2025 CONTC/6389/2025	JAGANNATH PATRA MP	DILIP KUMAR PATNAIK	137/2026

58	D-CONTC/52969/2025 CONTC/6432/2025	MAMATA BARIK MP	SIDDHANT SARANGI	138/2026
59	D-CONTC/50027/2025 CONTC/772/2026	SANDHYARANI PANI MP	SANGRAM MISHRA	139/2026
60	D-BLAPL/3257/2026 BLAPL/1414/2026	AJU @ AJAYA @ ABHIRAM BEHERA MP	BIKRAM CHANDRA GHADEI	143/2026
61	D-BLAPL/2788/2026 BLAPL/1095/2026	SWARAJ KUMAR SAMAL MP	GOPAL KRUSHNA MOHANTY	144/2026
62	D-BLAPL/5920/2026 BLAPL/ /	TANKADHARA REDDY @ JITU SINGH MP	SATRUGHNA DASH (A)	145/2026
63	D-BLAPL/1517/2026 BLAPL/530/2026	BABUL BEHERA MP	KEDAR SANKAR SAHU	146/2026
64	D-BLAPL/22096/2025 BLAPL/7767/2025	GURU PANGI @ RABI MP		147/2026
65	D-FAO/202/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	KHIRSAANTA KUMAR MAHALI	155/2026
66	D-FAO/8037/2026 FAO/ /	L.M.(CLAIMS), M/s. SHRIRAM GEENRAL INSURANCE CO. LTD., MP	SHRIRAM KUMAR MAHALI	156/2026
67	D-FAO/25790/2025 FAO/357/2025	LARSEN AND TOUBRO LIMITED, TAMIL NADU MP	NIJATI RANJAN DEO	157/2026
68	D-CRLREV/39367/2025 CRLREV/1115/2025	RANJIT KUMAR MISHRA MP	MANAS KUMAR CHAND	264/2026
69	D-CRLREV/1304/2026 CRLREV/144/2026	SUMANTA KUMAR SAHOO MP	SANTOSH CHANDRA ATABUDHI	265/2026
70	D-CRLREV/6009/2026 CRLREV/ /	KEDAR CHARAN DASH MP	JAGABANDHU SAHU	266/2026
71	D-CRLREV/6009/2026 CRLREV/ /	KEDAR CHARAN DASH MP	JAGABANDHU SAHU	267/2026
72	D-CRLREV/6083/2026 CRLREV/ /	SRINIVAS PATRA MP	SIDHESWAR RATH	268/2026
73	D-ABLAPL/9797/2020 ABLAPL/9797/2020	BHOJRAJ SAHU MP	GOKULANANDA SAHU	312/2026
74	D-ABLAPL/36205/2025 ABLAPL/13792/2025	MD ASIF @ MD ASIF MANNU MP		313/2026
75	D-ABLAPL/1704/2026 ABLAPL/1048/2026	PRAHALLAD MISTRI @ PULU MP		314/2026
76	D-ABLAPL/1167/2026 ABLAPL/545/2026	PURNA CHANDRA JENA MP		315/2026
77	D-ABLAPL/732/2026 ABLAPL/559/2026	SIMANTA MANDAL MP		317/2026
78	D-ABLAPL/1182/2026 ABLAPL/570/2026	SK. NADIM MP		318/2026
79	D-ABLAPL/1014/2026 ABLAPL/490/2026	SOUMENDRA MALLICK MP		319/2026
80	D-ABLAPL/1960/2026 ABLAPL/835/2026	RANJAN KUMAR PALLAI MP		320/2026
81	D-ABLAPL/1808/2026 ABLAPL/790/2026	BIJAY KUMAR NAIK MP		321/2026
82	D-RSA/347/2009 RSA/347/2009	LALSAHEB MAHARANA MP	M/S.AMIT PR.BOSE	344/2026
83	D-RSA/8077/2026 RSA/ /	BASUDEV JEW GHAROI THAKUR, JAJPURARUN KUMAR MISHRA 2 MP		345/2026
84	D-RSA/51494/2025 RSA/92/2026	RAIPUDI RAJESWARI MP	ABHILASH MISHRA	346/2026
85	D-RSA/51494/2025 RSA/92/2026	RAIPUDI RAJESWARI MP	ABHILASH MISHRA	347/2026
86	D-RSA/43658/2024 RSA/407/2024	SATYA KUMAR SAHU MP	BIBHUTI BHUSAN MISHRA	348/2026
87	D-RSA/178/2021 RSA/178/2021	CHIEF MANAGER, CANARA BANK MP	BISHNU CHARAN SWAIN	349/2026
88	D-RSA/8284/2026 RSA/ /	KHUSHIRAM BAGARTI MP	SOURAV SUMAN BHUYAN	350/2026
89	D-CMP/7915/2026	NURSINGHA CHARAN JENA	ASHOK KUMAR SAHOO	

90	CMP/ / D-CMP/7981/2026	MP SANTOSH KUMAR AGARWAL	BIBHUTI BHUSAN MISHRA 2	388/2026
91	CMP/ / D-CMP/8024/2026	MP MAYFAIR HOTELS AND RESORTS LTD., Bhubaneswar	BIJAYANANDA SAMANTARAY	389/2026
92	CMP/362/2026 D-CMP/8058/2026	MP DIPAK KUMAR JENA	GANESH PRASAD SAMAL	390/2026
93	CMP/ / D-CMP/46758/2025	MP KESHABA PANI	MANAS RANJAN BAUG	391/2026
94	CMP/1792/2025 D-CMP/25114/2024	MP PADMA NAYAK	DHIRENDRA KUMAR MOHAPATRA	392/2026
95	CMP/649/2024 D-CMP/8082/2026	MP SANDHYARANI SETHI	PRASANTA KUMAR SATAPATHY	393/2026
96	CMP/ / D-CMP/8089/2026	MP LOKANATHA GEJA	PRASANTA KUMAR SATAPATHY	394/2026
97	CMP/ / D-CMP/52847/2025	MP BIJAYA KUMAR DAS	SUSANTA KUMAR BARAL	395/2026
98	CMP/2061/2025 D-CMP/8114/2026	MP PRADIPTA KUMAR SAHOO	BIBHUDDHENDRA KUMAR RATH	396/2026
99	CMP/ / D-CMP/8197/2026	MP M/S. KAPILAS CEMENT MANUFACTURING WORKS PRASANTA SARANGI	PRASANTA SARANGI	397/2026
100	CMP/ / D-CMP/8213/2026	MP PANCHANAN DAS	MAHESWAR MOHANTY	398/2026
101	CMP/ / D-CMP/8214/2026	MP TANKADHAR PRADHAN	ASHOK KUMAR PANIGRAHI	399/2026
102	CMP/ / D-CMP/8222/2026	MP KHALI KHAN	DURGA PRASAD JENA	400/2026
103	CMP/ / D-CMP/6785/2026	MP TRILOCHAN SWAIN	BUDHIRAM DAS	401/2026
104	CMP/ / D-CMP/8247/2026	MP SITAKANTA SAMANTARAY	JATINDRA KUMAR MOHAPATRA	402/2026
105	CMP/ / D-CMP/8274/2026	MP NILACHAL PUROHIT	ANAM CHARAN PANDA	403/2026
106	CMP/ / D-CMP/8274/2026	MP NILACHAL PUROHIT	ANAM CHARAN PANDA	404/2026
107	CMP/ / D-CMP/8292/2026	MP PRAHALLAD SWAIN	DWARIKA PRASAD MOHANTY	405/2026
108	CMP/ / D-CMP/8309/2026	MP RANJITA NAIK	AMIT PRASAD BOSE	406/2026
109	CMP/ / D-MACA/6381/2026	MP APARNA SENAPATI	BIJAYANANDA SAMANTARAY	407/2026
110	MACA/176/2026 D-MACA/6509/2026	MP B.M., ORIENTAL INSURANCE CO. LTD., T.PHILAS, SATABDI PAR MAHALI	PHILAS, SATABDI PAR MAHALI	490/2026
111	MACA/ / D-MACA/8033/2026	MP R.M., NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASAKTA KUMAR MAHALI	491/2026
112	MACA/ / D-MACA/8033/2026	MP R.M., NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASAKTA KUMAR MAHALI	492/2026
113	MACA/ / D-MACA/8057/2026	MP M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	NADEEN BEHARI DAS	493/2026
114	MACA/ / D-MACA/8057/2026	MP M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	NADEEN BEHARI DAS	494/2026
115	MACA/ / D-MACA/8085/2026	MP CHIEF REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD., BBSR	NSRANICKHON	495/2026
116	MACA/ / D-MACA/8169/2026	MP M/s. THE NEW INDIA ASSURANCE COMPANY LTD., BROSSORE	SOMNATH BROSSORE	496/2026
117	MACA/150/2025 D-MACA/1685/2025	MP D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK		497/2026
118	CRLMC/ / D-CRLMC/5911/2026	MP ASHOK KUMAR SAHOO	JUDHISTHIR SAHOO	498/2026
119	CRLMC/ / D-CRLMC/5900/2026	MP PRADEEP SETHI @ PRADEEP KUMAR SETHI	BHARAT JALLI	562/2026
120	CRLMC/ / D-CRLMC/5924/2026	MP NIRMALA JENA	MITU KUMAR BISWAL	563/2026
				564/2026

121	D-CRLMC/5943/2026 CRLMC/ /	JITU SAHOO MP	RAMESH CHANDRA BEHERA	565/2026
122	D-CRLMC/3503/2026 CRLMC/412/2026	KUMAR MAJHI MP		566/2026
123	D-CRLMC/5925/2026 CRLMC/ /	BINOD CHANDRA JENA @ BINOD JENA MP	MITU KUMAR BISWAL	566/2026
124	D-CRLMC/5947/2026 CRLMC/ /	SANKAR BHAKTA @ PINTU MP	ANIRUDHA DAS	567/2026
125	D-CRLMC/5928/2026 CRLMC/ /	SUBRAT KUMAR SAMAL MP	RAJESH KUMAR MAHAPATRA	568/2026
126	D-CRLMC/2235/2026 CRLMC/334/2026	JASWANT SINGH MP	BIBHUTI KESHARI BISWAL	569/2026
127	D-CRLMC/5692/2026 CRLMC/621/2026	MANORANJAN LENKA MP	P.ANUP DASH	570/2026
128	D-CRLMC/40641/2025 CRLMC/98/2026	SUKUTA@BHAGIRATHI MALLIK MP		571/2026
129	D-CRLMC/6029/2026 CRLMC/ /	REKHA JOSHI MP	JAISH JOSHI	572/2026
130	D-CRLMC/3350/2026 CRLMC/366/2026	SESHAN NAYAK@DHIRENDRA KUMAR ROBERAY MP	MAHAPATRA	573/2026
131	D-CRLMC/6074/2026 CRLMC/ /	STATE (NIA), BBSR MP	SANTOSH KUAMR MUND, (SPL.PUBLIC PROSECUTOR)	574/2026
132	D-CRLMC/6077/2026 CRLMC/ /	SANTANU KUMAR JENA MP	PRAFULLA CHANDRA ACHARYA	575/2026
133	D-CRLMC/3415/2026 CRLMC/376/2026	BHAGABAN PANIGRAHI MP	ADISHA MOHANTY	576/2026
134	D-CRLMC/3415/2026 CRLMC/376/2026	BHAGABAN PANIGRAHI MP	ADISHA MOHANTY	577/2026
135	D-CRLA/40203/2025 CRLA/ /	ASHWINI NAIK MP	KISHORE KUMAR NAIK	594/2026
136	D-CRLA/5885/2026 CRLA/ /	SURA NAIK MP	RANJAN KUMAR SAHOO	595/2026
137	D-CRLA/5885/2026 CRLA/ /	SURA NAIK MP	Ranjan Kumar Sahoo	596/2026
138	D-CRLA/5885/2026 CRLA/ /	SURA NAIK MP	RANJAN KUMAR SAHOO	597/2026
139	D-CRLA/269/2021 CRLA/269/2021	SATYANARAYAN KALTA MP	SUKANTA KUMAR MISHRA	598/2026
140	D-CRLA/76/2018 CRLA/76/2018	SANJAYA@GAGAN MALLICK MP	M/S.D.P.DHAL	599/2026
141	D-CRLA/210/2019 CRLA/210/2019	MADAN SUTAR MP	SK.ZAFARULLA, J.KAMILA	600/2026
142	D-CRLA/696/2017 CRLA/696/2017	MEGHA@SRIKANTA MALLIK MP	M/S.UNMESH CHANDRA JENA, (M/S. S.K.ZAFARULLA, J.KAMILA)	601/2026
143	D-CRLA/5950/2026 CRLA/ /	HEMANT @ HEMANTA PATRA MP	JUGALA KISHORE PANDA	602/2026
144	D-CRLA/5950/2026 CRLA/ /	HEMANT @ HEMANTA PATRA MP	JUGALA KISHORE PANDA	603/2026
145	D-CRLA/5975/2026 CRLA/ /	LITU @HARISANKAR ROUT MP	ABINASH ROUTRAY	604/2026
146	D-CRLA/5975/2026 CRLA/ /	LITU @HARISANKAR ROUT MP	ABINASH ROUTRAY	605/2026
147	D-CRLA/32233/2024 CRLA/1095/2024	DEBARAJ DIGAL MP	HIMANSHU BHUSAN DASH	606/2026
148	D-CRLA/278/2017 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATHAKSHAYA KUMAR SAHOO MP		607/2026
149	D-CRLA/6024/2026 CRLA/ /	BHARAT KUAMR GHADEI @ BHARAT KUMAR MOHAPATRA MP		608/2026
150	D-CRLA/6023/2026 CRLA/ /	SIMADRI NAYAK MP	PRABIN DAS	609/2026
151	D-CRLA/6024/2026 CRLA/ /	BHARAT KUAMR GHADEI @ BHARAT KUMAR MOHAPATRA MP		610/2026
152	D-CRLA/6037/2026	TUKUNA BADATIA	REBATI LATA PANDA	

	CRLA/ /	MP		611/2026
153	D-CRLA/6037/2026	TUKUNA BADATIA	REBATI LATA PANDA	
	CRLA/ /	MP		612/2026
154	D-CRLA/6041/2026	MUNA KHAN @ SK ABDUL SIDDIQUI	AJAYA KUMAR PRADHAN	
	CRLA/ /	MP		613/2026
155	D-CRLA/6041/2026	MUNA KHAN @ SK ABDUL SIDDIQUI	AJAYA KUMAR PRADHAN	
	CRLA/ /	MP		614/2026
156	D-CRLA/6041/2026	MUNA KHAN @ SK ABDUL SIDDIQUI	AJAYA KUMAR PRADHAN	
	CRLA/ /	MP		615/2026
157	D-CRLA/6047/2026	SHEIK MANU @ SK. MUNTAJ ALLI @ MIA	REBATI LATA PANDA	
	CRLA/ /	MP		616/2026
158	D-CRLA/6047/2026	SHEIK MANU @ SK. MUNTAJ ALLI @ MIA	REBATI LATA PANDA	
	CRLA/ /	MP		617/2026
159	D-CRLA/6080/2026	MAHESWAR BHOI @ MAINA	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		618/2026
160	D-CRLA/6080/2026	MAHESWAR BHOI @ MAINA	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		619/2026
161	D-WA/8012/2026	TAHERA BIBI	AMIT PRASAD BOSE	
	WA/ /	MP		845/2026
162	D-WA/8012/2026	TAHERA BIBI	AMIT PRASAD BOSE	
	WA/ /	MP		846/2026
163	D-WA/2155/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/157/2026	MP		847/2026
164	D-WA/7903/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		848/2026
165	D-WA/7903/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		849/2026
166	D-WA/7904/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		850/2026
167	D-WA/7904/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		851/2026
168	D-WA/8208/2026	LAHARIKA SAHU	SIDHARTH SHANKAR PADHY	
	WA/ /	MP		852/2026
169	D-WA/8208/2026	LAHARIKA SAHU	SIDHARTH SHANKAR PADHY	
	WA/ /	MP		853/2026
170	D-WA/2664/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/2664/2023	MP		854/2026
171	D-WA/8015/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		855/2026
172	D-WA/8015/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		856/2026
173	D-WA/8016/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		857/2026
174	D-WA/8016/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		858/2026
175	D-WP(C)/7930/2026	SUDHIR KUMAR HOTA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3775/2026
176	D-WP(C)/52871/2025	M/S. SHREE BHARAT MOTORS LTD., BHUBANESHWAR	GOPIBANDHU DASH	
	WP(C)/36505/2025	MP		3776/2026
177	D-WP(C)/7932/2026	RAJESH KUMAR SWAIN	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		3777/2026
178	D-WP(C)/9975/2025	BHAGABAT KHATOI	PRABIN DAS	
	WP(C)/7360/2025	MP		3778/2026
179	D-WP(C)/7933/2026	DAMBARUDHAR BALBANTH	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3779/2026
180	D-WP(C)/40689/2025	DR. MAMATA SUKLA	IN PERSON	
	WP(C)/31070/2025	MP		3780/2026
181	D-WP(C)/10044/2017	MAHABIR PRASAD PATODIA	M/S SURYA NARAYAN BISWAL	
	WP(C)/10044/2017	MP		3781/2026
182	D-WP(C)/8007/2026	GOURANGA CHARAN SAHOO	DR. JITENDRA KUMAR LENKA	
	WP(C)/6075/2026	MP		3782/2026
183	D-WP(C)/7752/2026	M/S. ROYAL WEAVERS PVT.LTD.(FORMERLY KNOWN AS MOHUNTY PAPER PLAST PVT.LTD), SUNDERGARH		
	WP(C)/ /	MP		3783/2026

184	D-WP(C)/10040/2017 WP(C)/10040/2017	MAHESWARY INDUSTRIES MP	M/S. MANASA RANJAN SAMANTARAY	3784/2026
185	D-WP(C)/7963/2026 WP(C)/6107/2026	GOPAL AROMATIC PRIVATE LIMITED, CURRACHAK MP	KRISHANTA KUMAR NAYAK	3785/2026
186	D-WP(C)/8008/2026 WP(C)/ /	GURUPRASAD SWAIN MP	ARUNA NAYAK	3786/2026
187	D-WP(C)/10043/2017 WP(C)/10043/2017	GOPAL KRISHNA JAKHODIA MP	M/S.MANASA RANJAN SAMANTARAY	3787/2026
188	D-WP(C)/7969/2026 WP(C)/ /	CAPITAL INSTITUTE OF MANAGEMENT AND RESEARCH MP	ANAND KUMAR DASH	3788/2026
189	D-WP(C)/8011/2026 WP(C)/ /	BIRANCHI KUMAR RAJ MP	KUNAL KUMAR SWAIN	3789/2026
190	D-WP(C)/8013/2026 WP(C)/ /	DEBIARCHANA BISWAL MP	AJAYA KUMAR ROUT	3790/2026
191	D-WP(C)/47890/2025 WP(C)/33587/2025	MOHAMMAD ISLAM MP		3791/2026
192	D-WP(C)/7985/2026 WP(C)/ /	MANGULU CHARAN PRADHAN MP	SANJAY KUMAR PANDA	3792/2026
193	D-WP(C)/8020/2026 WP(C)/ /	SANGRAM HANSDA MP	NARESH CHANDRA JENA	3793/2026
194	D-WP(C)/8023/2026 WP(C)/ /	GANESWAR SOREN MP	NARESH CHANDRA JENA	3794/2026
195	D-WP(C)/8026/2026 WP(C)/ /	UDAN SOREN MP	NARESH CHANDRA JENA	3795/2026
196	D-WP(C)/8029/2026 WP(C)/ /	FADU MURMU MP	NARESH CHANDRA JENA	3796/2026
197	D-WP(C)/8031/2026 WP(C)/ /	LACHHAMAN TOPPO MP	NARESH CHANDRA JENA	3797/2026
198	D-WP(C)/8034/2026 WP(C)/6108/2026	MALAYA CHARAN PARIDA MP	SUSHANTA KUMAR MISHRA	3798/2026
199	D-WP(C)/54258/2025 WP(C)/ /	MAHESH CHANDRA KAR MP	SARAT KUMAR BEHERA	3799/2026
200	D-WP(C)/8035/2026 WP(C)/ /	SEBASISH JENA MP	ARUN KUMAR PATRA	3800/2026
201	D-WP(C)/7989/2026 WP(C)/ /	SIBA PRASAD RATH MP	SRINIVAS MOHANTY	3801/2026
202	D-WP(C)/8036/2026 WP(C)/ /	RAJENDRA SINGH MP	NARESH CHANDRA JENA	3802/2026
203	D-WP(C)/8038/2026 WP(C)/ /	PANKAJ KUMAR SWAIN MP	ARUN KUMAR PATRA	3803/2026
204	D-WP(C)/8041/2026 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT.), TPN MP	BIKRAM CHANDRA GHADAI	3804/2026
205	D-WP(C)/11800/2024 WP(C)/6555/2024	STATE BANK OF INDIA, WB MP	DILLIP KUMAR MOHAPATRA	3805/2026
206	D-WP(C)/11800/2024 WP(C)/6555/2024	STATE BANK OF INDIA, WB MP	DILLIP KUMAR MOHAPATRA	3806/2026
207	D-WP(C)/7990/2026 WP(C)/ /	SARAT CHANDRA MAHARANA MP	SRINIVAS MOHANTY	3807/2026
208	D-WP(C)/8051/2026 WP(C)/ /	TILAK BAG MP	TRILOCHAN NANDA	3808/2026
209	D-WP(C)/7060/2025 WP(C)/5880/2025	DAMBARUDHAR MUDULI MP	KISHORE KUMAR MISHRA	3809/2026
210	D-WP(C)/8055/2026 WP(C)/ /	PRADYUMNA MOHAPATRA MP	ALOK KUMAR PANDA	3810/2026
211	D-WP(C)/8045/2026 WP(C)/6077/2026	DEBADATTA MUDULI MP	MANAS RANJAN BAUG	3811/2026
212	D-WP(C)/40998/2025 WP(C)/28447/2025	SACHIDANANDA NAYAK MP		3812/2026
213	D-WP(C)/8060/2026 WP(C)/ /	SANATAN ROUT MP	BIKRAM CHANDRA GHADAI	3813/2026
214	D-WP(C)/2142/2026 WP(C)/2048/2026	SANDEEP KUMAR BEURA MP		3814/2026
215	D-WP(C)/8063/2026	SANATAN ROUT	BIKRAM CHANDRA GHADAI	

	WP(C)/ /	MP		3815/2026
216	D-WP(C)/7991/2026	SASWATI SOUMYA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3816/2026
217	D-WP(C)/52750/2025	SANTANU KUMAR PANIGRAHI	NIHAL RATH	
	WP(C)/37129/2025	MP		3817/2026
218	D-WP(C)/8067/2026	JASHINTA DUNG DUNG	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3818/2026
219	D-WP(C)/8070/2026	ORISSA SPINNING MILLS LTD., KOLKATA	CHINMAY CHOUDHURY	
	WP(C)/6124/2026	MP		3819/2026
220	D-WP(C)/23252/2023	RUDRA NARAYAN HOTA	KRISHNA CHANDRA SAHU	
	WP(C)/23252/2023	MP		3820/2026
221	D-WP(C)/8071/2026	ASMANI OLIVE HEMROM	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3821/2026
222	D-WP(C)/7992/2026	RAJENDRA MALLICK	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3822/2026
223	D-WP(C)/8078/2026	SADANANDA PRADHAN	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		3823/2026
224	D-WP(C)/8079/2026	PRABHUSAHAY KANDULUNA	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3824/2026
225	D-WP(C)/8081/2026	RAMAKANTA NAYAK	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		3825/2026
226	D-WP(C)/8084/2026	SANJAY CHOUDHURY	SANTOSH KUMAR DWIVEDI	
	WP(C)/ /	MP		3826/2026
227	D-WP(C)/17720/2023	BENZFAB TECHNOLOGY PVT. LTD., BBSR	BIGHNARAJ RATH	
	WP(C)/17720/2023	MP		3827/2026
228	D-WP(C)/8090/2026	PANCHANAN BEHERA	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		3828/2026
229	D-WP(C)/7994/2026	CHITRASEN SAHU	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3829/2026
230	D-WP(C)/8092/2026	JAYPAL BARLA	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3830/2026
231	D-WP(C)/8095/2026	AMARJIT KANDULUNA	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3831/2026
232	D-WP(C)/8098/2026	RAJENDRA SAHOO	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3832/2026
233	D-WP(C)/7995/2026	SUDAM PANIGRAHY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3833/2026
234	D-WP(C)/51962/2025	SRIMANTA KUMAR DAS	PRINOY MOHANTY, PRADIPTA KUMAR MOHANTY (SR.ADV)	
	WP(C)/36579/2025	MP		3834/2026
235	D-WP(C)/8101/2026	MANLAKHAN SINGH	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3835/2026
236	D-WP(C)/7996/2026	RAHUL PRADHAN	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3836/2026
237	D-WP(C)/8108/2026	OMPRAKASH GUPTA	AMIYA KUMAR MISHRA	
	WP(C)/ /	MP		3837/2026
238	D-WP(C)/7997/2026	SUSANT BHOI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3838/2026
239	D-WP(C)/8113/2026	RAMESWARI PANIGRAHY	KRISHNA CHANDRA SAHU	
	WP(C)/6121/2026	MP		3839/2026
240	D-WP(C)/27177/2017	MAKARADHWAJA MAJHI	M/S.S.DAS	
	WP(C)/27177/2017	MP		3840/2026
241	D-WP(C)/7998/2026	BASANTA KUMAR DISIRI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3841/2026
242	D-WP(C)/7999/2026	BINA HARIYANI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3842/2026
243	D-WP(C)/8135/2026	AKSHYA DHALA @ AKHAYA KUMAR DHARA	SANTAKUMAR SATAPATHY	
	WP(C)/ /	MP		3843/2026
244	D-WP(C)/8167/2026	SK.LIAQUAT ALI	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		3844/2026
245	D-WP(C)/52545/2025	PUJARANI DAS	BIKASH KUMAR ROU TRAY	
	WP(C)/36706/2025	MP		3845/2026
246	D-WP(C)/36208/2024	ANJAN KUMAR NAYAK	ABINASH ROU TRAY	
	WP(C)/20978/2024	MP		3846/2026

247	D-WP(C)/8174/2026 WP(C)/ /	SAYED MOTAHER AHMAD PARVEZ MP	SUBHENDU KUMAR NAYAK	3847/2026
248	D-WP(C)/8178/2026 WP(C)/ /	BANAMALI SWAIN MP	AKSHAYA KUMAR JENA	3848/2026
249	D-WP(C)/8308/2013 WP(C)/8308/2013	JAGANNATH SENAPATI MP		3849/2026
250	D-WP(C)/8184/2026 WP(C)/ /	BHANJA KISHORE PADHY MP	BHABANI SHANKAR RAYAGURU	3850/2026
251	D-WP(C)/4563/2026 WP(C)/4307/2026	BIJAY KUMAR NAYAK MP	IN PERSON	3851/2026
252	D-WP(C)/8186/2026 WP(C)/ /	M/S MANOJ SETHI, KHORDHA MP	SUBASH CHANDRA SAHOO	3852/2026
253	D-WP(C)/1547/2026 WP(C)/1606/2026	PRABHAT KUMAR MALIK MP		3853/2026
254	D-WP(C)/20115/2025 WP(C)/13904/2025	NILAMANI POLEI MP	SWAPNIL ROY	3854/2026
255	D-WP(C)/8189/2026 WP(C)/ /	SIBARAM SADANGI MP	BHABANI SHANKAR RAYAGURU	3855/2026
256	D-WP(C)/8001/2026 WP(C)/ /	SUBHASHREE MOHARANA MP	SRINIVAS MOHANTY	3856/2026
257	D-WP(C)/7430/2021 WP(C)/7430/2021	SATYA NARAYAN BEHERA MP	MR.GAUTAM MUKHERJEE, PARTHA MUKHERJI,K.KANERJEE,S.ACH	3857/2026
258	D-WP(C)/8195/2026 WP(C)/ /	KUMARI MINAKHI BARIK MP	NIHAL RATH	3858/2026
259	D-WP(C)/8196/2026 WP(C)/ /	MANAGING COMMITTEE PURI DISTRICT CO-OPERATIVE PRADHAN	CO-OPERATIVE PRODUCERS UNION LTD.(PUMUL) KHURDHA	3859/2026
260	D-WP(C)/8198/2026 WP(C)/ /	PADMINI BAG MP	NIHAL RATH	3860/2026
261	D-WP(C)/8202/2026 WP(C)/ /	M/S P.D.AGARWAL, ANGUL MP	MUKESH PANDA	3861/2026
262	D-WP(C)/8203/2026 WP(C)/ /	K SANDHYA RANI ACHARY MP	NIHAL RATH	3862/2026
263	D-WP(C)/8205/2026 WP(C)/ /	JAMUNAPANI NAYAK MP	NIHAL RATH	3863/2026
264	D-WP(C)/8207/2026 WP(C)/ /	BASANTI GOLARI MP	NIHAL RATH	3864/2026
265	D-WP(C)/8209/2026 WP(C)/ /	UTTARA NAYAK MP	BIJAYA KUMAR BEHERA 1	3865/2026
266	D-WP(C)/8216/2026 WP(C)/ /	RASHMI PRAVA SAHU MP	NIHAL RATH	3866/2026
267	D-WP(C)/6188/2026 WP(C)/ /	M/S GAIL (INDIA) LIMITED, NEW DELHI MP	ASHISH KUMAR SAMAL	3867/2026
268	D-WP(C)/8220/2026 WP(C)/ /	RADHA RANI MOHANKUDA MP	NIHAL RATH	3868/2026
269	D-WP(C)/8218/2026 WP(C)/ /	LALITA SHARMA MP	RAMESH KUMAR AGRAWAL	3869/2026
270	D-WP(C)/8225/2026 WP(C)/ /	SANDHYARANI BISOYI MP	NIHAL RATH	3870/2026
271	D-WP(C)/8228/2026 WP(C)/ /	MADHUSMITA PANDA MP	NIHAL RATH	3871/2026
272	D-WP(C)/8226/2026 WP(C)/ /	SHARADA SHRINIVAS PATI MP	PRAJIT KUMAR PRADHAN	3872/2026
273	D-WP(C)/7731/2026 WP(C)/6089/2026	AMIT SHARMA MP	SAURAV SUMAN BHUYAN	3874/2026
274	D-WP(C)/8229/2026 WP(C)/ /	PRITIPADMA SARANGI MP	NIHAL RATH	3875/2026
275	D-WP(C)/54277/2025 WP(C)/855/2026	SABITRI ROUT @ SABITRI MANI ROUT MP		3876/2026
276	D-WP(C)/8231/2026 WP(C)/ /	PADMINI SUBHADARSHINI ACHARYA MP	NIHAL RATH	3877/2026
277	D-WP(C)/8232/2026 WP(C)/ /	SUJATA PATRA MP	PRADEEP KUMAR MAHAPATRA	3878/2026
278	D-WP(C)/8235/2026	B.INDIRA	NIHAL RATH	

	WP(C)/ /	MP		3879/2026
279	D-WP(C)/8233/2026	PATRAS BAA	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3880/2026
280	D-WP(C)/8237/2026	MINATI SADANGI	NIHAL RATH	
	WP(C)/ /	MP		3881/2026
281	D-WP(C)/8069/2026	NIRUPAMA JENA	MANAS RANJAN BAUG	
	WP(C)/ /	MP		3882/2026
282	D-WP(C)/8238/2026	BIMAL CHANDRA PARAMAGURU	MAHESWAR MOHANTY	
	WP(C)/ /	MP		3883/2026
283	D-WP(C)/8239/2026	VINCENT BARLA	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3884/2026
284	D-WP(C)/8240/2026	M/S ICICI LOMBARD GENERAL INSURANCE	ANUPAM DAS	
	WP(C)/ /	MP		3885/2026
285	D-WP(C)/8240/2026	M/S ICICI LOMBARD GENERAL INSURANCE	ANUPAM DAS	
	WP(C)/ /	MP		3886/2026
286	D-WP(C)/6452/2026	MANOJ KUMAR JENA	JITENDRA KUMAR MISHRA (2)	
	WP(C)/5440/2026	MP		3887/2026
287	D-WP(C)/8075/2026	RAMESH CHANDRA PATTANAYAK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		3888/2026
288	D-WP(C)/8246/2026	ASHIS KUMAR SAHOO	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		3889/2026
289	D-WP(C)/8245/2026	SILBESTAR TOPNO	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3890/2026
290	D-WP(C)/8249/2026	BHARATI TARAI	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		3891/2026
291	D-WP(C)/29111/2025	SUMANTA KUMAR ROUT	ASHOK KUMAR SARANGI	
	WP(C)/22243/2025	MP		3892/2026
292	D-WP(C)/8251/2026	BHARATI MAHATO	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3893/2026
293	D-WP(C)/8253/2026	SANJAY KACHHAP	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3894/2026
294	D-WP(C)/8131/2026	TRISHOOL LOGISTICS PRIVATE LIMITED	JYOTI RANJAN DEO	
	WP(C)/ /	MP		3895/2026
295	D-WP(C)/27370/2024	PYASA PATTANAIAK	SAIBRATA RATH, MR.P.K.RATH (Sr.Adv.)	
	WP(C)/16334/2024	MP		3896/2026
296	D-WP(C)/4979/2026	SUBRAT NAYAK	ARIJEET MISHRA	
	WP(C)/4189/2026	MP		3897/2026
297	D-WP(C)/8257/2026	MANISHA BEHERA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		3898/2026
298	D-WP(C)/8256/2026	BIJILI PRADHAN	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3899/2026
299	D-WP(C)/8258/2026	KASI PRASAD NAYAK	DILLIP KUMAR MOHANTY	
	WP(C)/ /	MP		3900/2026
300	D-WP(C)/8260/2026	LOKANATH SAHU	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		3901/2026
301	D-WP(C)/8259/2026	LEBIAN KANDULAN	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3902/2026
302	D-WP(C)/8264/2026	SRIDHAR DAS	RAMANI KANTA PATTANAIAK	
	WP(C)/ /	MP		3903/2026
303	D-WP(C)/8263/2026	JOSEPH TOPNO	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3904/2026
304	D-WP(C)/8269/2026	LAXMI PRADHAN	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3905/2026
305	D-WP(C)/3889/2026	RAMBHAMANI SETHI	SANJAY KUMAR DAS	
	WP(C)/3287/2026	MP		3906/2026
306	D-WP(C)/8267/2026	JABA PURABI NAGESH	SWETA PATNAIK	
	WP(C)/ /	MP		3907/2026
307	D-WP(C)/8276/2026	URMILA BHUYAN	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		3908/2026
308	D-WP(C)/8278/2026	SURESH LUGUN	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		3909/2026
309	D-WP(C)/8282/2026	PRAMODINI DAS	VIVEKANANDA JENA	
	WP(C)/ /	MP		3910/2026

310	D-WP(C)/8286/2026 WP(C)/ /	DULARI GURIA MP	LAXMINARAYAN PATEL	3911/2026
311	D-WP(C)/8287/2026 WP(C)/ /	JANAKI PATHAK MP	AJIT KUMAR MOHANTY	3912/2026
312	D-WP(C)/8289/2026 WP(C)/ /	ANIL PRAKASH SAMAD MP	LAXMINARAYAN PATEL	3913/2026
313	D-WP(C)/8295/2026 WP(C)/ /	BUTIA BARLA MP	LAXMINARAYAN PATEL	3914/2026
314	D-WP(C)/8300/2026 WP(C)/ /	SEWANI SOY MP	LAXMINARAYAN PATEL	3915/2026
315	D-WP(C)/8301/2026 WP(C)/ /	MANORANJAN NAYAK MP	NAMITA PATTANAIAK	3916/2026
316	D-WP(C)/8302/2026 WP(C)/ /	ASIT KUMAR MOHANTY MP	AMBIKA PRASAD RAY	3917/2026
317	D-WP(C)/8140/2026 WP(C)/ /	MIHIR KUMAR MOHAPATRA MP	ASWINI KUMAR KARMI	3918/2026
318	D-WP(C)/8321/2026 WP(C)/ /	LAXMI DHAR MOHANTY MP	JAGAJIBAN PRADHAN	3919/2026
319	D-WP(C)/8325/2026 WP(C)/ /	BABITA KUMARI KHORA MP	JANAKI KANTA MAHAPATRA	3920/2026